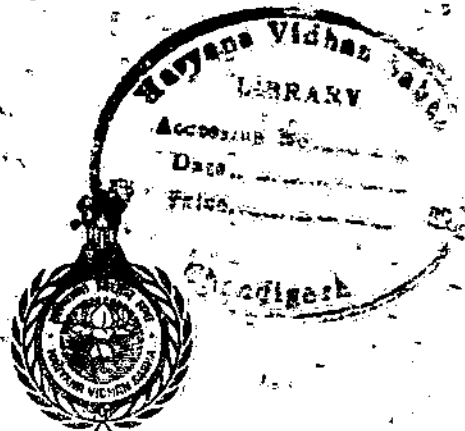


COMMITTEES

1982-83

(A REVIEW)



HARYANA VIDHAN SABHA SECRETARIAT,
CHANDIGARH

June, 1983

Printed at Haryana Government Press, Chandigarh

1983.

PREFACE

1. The Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1982-83.

1. Public Accounts Committee.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee of Privileges.
8. Business Advisory Committee.
9. House Committee.
10. Library Committee.
11. Committee on Petitions.

The Rules Committee was also constituted but this Committee did not hold any meeting during the period under Review. However, mention of membership of this Committee only has been made.

CHANDIGARH:

The 18th July, 1983,

(RAJ KRISHAN)
Secretary.

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PUBLIC ACCOUNTS COMMITTEE

1. During the year 1982-83, the Committee was elected twice. The first Committee consisted of nine members of Haryana Vidhan Sabha, who were elected on 1st April, 1982, by the Sabha from amongst its members according to the principal of proportional representation by means of single transferable vote. The names of the members are given below:—

1. Rao Bansi Singh
2. Shri Deep Chand Bhatia
3. Shri Jagjit Singh Pohloo
4. Shri Lehri Singh
5. Shri Preet Singh Rathi
6. Shri Ram Lal Wadhwa
7. Rao Ram Narain
8. Shri Ran Singh Maan
9. Shri Surinder Singh Aujla.

2. Before the Chairman of the Committee could be appointed by the Speaker and the Committee could hold any meeting, the Vidhan Sabha was dissolved on the 19th April, 1982.

3. After the constitution of the new Vidhan Sabha as a result of general election, a new Committee was constituted which consisted of nine members of the Haryana Vidhan Sabha who were elected on the 12th July, 1982, by the Sabha from amongst its members according to the principal of proportional representation by means of single transferable vote. Shri Ram Dass Dhamija, a Member of the Committee, was appointed by the Speaker to be the Chairman of the Committee.

4. The Committee held a total number of 49 meetings during the period under review. The name of the members and the number of

meetings attended by each one of them are shown in the following table.

Sr. No.	Name of Members	Number of Meetings attended
1.	Seth Ram Dass Dhamija	49
*2.	Ch. Azmat Khan	9
3.	Ch. Balvir Singh Grewal	46
4.	Smt. Chandravati	8
5.	Rao Inderjit Singh	6
6.	Shri Mangal Sein	33
**7.	Shri Mohan Lal Pipple	9
8.	Shri Roshan Lal Arya	35
9.	Ch. Shakrula Khan	33
***10.	Shri Roshan Lal Tewari	19

Reports/Accounts Examined

5. The Committee examined the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil and Revenue Receipts).

Meetings held Business Transacted

6. The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	11th August, 1982	8	<p>1. The Secretary Haryana Vidhan Sabha and the Accountant General Haryana explained the scope and function of the Committee to the members.</p> <p>2. The Committee chalked out programme of the work of the Committee.</p>

*Election as a member of the Haryana Vidhan Sabha set aside by the Punjab and Haryana High Court on 11-1-1983.

**Resigned from the membership of the Committee w.e.f. 6-10-1982 on his appointment as Parliamentary Secretary.

***Elected with effect from 14-12-1982, for the unexpired period of the year 1982-83, in place of Shri Mohan Lal Pipple.

1	2	3	4
2. 17th August, 1982	7	<p>1. The Committee framed questionnaire in respect of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil) relating to the following departments :</p> <ol style="list-style-type: none"> 1. Revenue 2. Social Welfare 3. Co-operation 4. Education 5. Agriculture 6. Transport 7. Animal Husbandry 8. Public Relation 	
3. 18th August, 1982	8	<p>1. The Committee framed questionnaire in respect of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Revenue Receipts) relating to the following departments :</p> <ol style="list-style-type: none"> 1. Irrigation 2. Co-operation 3. Transport 4. Agriculture 5. Excise & Taxation 6. Revenue 7. P.W.D., B&R Branch <p>2. The Committee decided to undertake the study tour of Karantaka, West Bengal and Andaman-Nicobar during the month of September, 1982.</p>	
4. 24th August, 1982	6	<ol style="list-style-type: none"> 1. The Committee passed a condolence resolution on the death of Shri Gobind Rai Batra, M.L.A. 2. Oral examination of the representative of P.W.D., B&R Branch in respect of paragraphs 4.4, 4.5 and 5.1 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil). 3. The Committee postponed their tour programme decided in their meeting held on 18th August, 1982 and decided to tentatively undertake the 	

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			tour in the first week of October, 1982, of Andhra Pradesh, Tamil Nadu, Karnataka, Kerala and Goa States.
5.	25th August, 1982	5	Oral examination of the representative of P.W.D. B&R, Branch in respect of paragraphs : 5.2, 5.3, 5.5, 8.1 and 8.2 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).
6.	6th September, 1982	6	<p>1. Oral examination of the representative of P.W.D., Public Health Department in respect of paragraphs : 4.6 and 4.7 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).</p> <p>2. The Committee reviewed their tour programme and decided that the tour be undertaken from 9th October, 1982.</p>
7.	7th September, 1982	6	Oral examination of the representative of P.W.D., Public Health Department in respect of paragraphs : 4.8, 5.1, 5.2, 5.3, 8.1 and 8.2 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).
8.	13th September, 1982	5	<p>1. Oral examination of the representative of Irrigation Department in respect of paragraph : 4.1 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).</p> <p>2. The Committee decided to undertake on-the-spot study of Bibipur Lake on 29th and 30th September, 1982.</p>
9.	14th September, 1982	8	Oral examination of the representative of Irrigation Department in respect of paragraphs : 4.1, 4.2, 4.3, 5.1 & 5.2 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).
10.	29th September, 1982	5	The Committee visited Bibipur Lake, Lukhi Bund, Saraswati Canal and Saraswati Feeder for an on-the-spot study.
11.	4th October, 1982	6	Oral examination of the representative of Irrigation Department in respect of paragraphs : 4.1, 4.3, 5.3, 5.5, 8.1 and 8.2 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).
12.	8th October, 1982	5	The Committee formulated the points/questionnaire at Haryana Bhawan, New-Delhi for discussion with their

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			counterparts of Andhra Pradesh, Tamil Nadu, Karnataka, Kerala and Goa States during their tour to those States.
13.	12th October, 1982	3	Discussion with the Secretary, Tamil Nadu Vidhan Sabha at Madras on matters of common interest.
14.	18th October, 1982	3	Discussion with the Secretary, Karnataka Legislative Assembly at Bangalore on matters of common interest.
15.	20th October, 1982	4	Discussion with the Speaker, Goa Legislative Assembly at Goa on matters of common interest.
16.	23rd October, 1982	3	Discussion with the Secretary, Maharashtra Legislative Assembly, at Bombay on matters of common interest.
17.	25th October, 1982	5	The Committee informally reviewed at Haryana Bhawan, New Delhi the discussion held during their tour of Tamil Nadu, Bangalore, Goa and Maharashtra State Legislative Assembly.
18.	2nd November, 1982	6	<p>1. Oral examination of the representative of Housing department in respect of paragraphs : 3.4 and 8.2 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).</p> <p>2. Oral examination of the representative of Revenue Department in respect of paragraph : 3.5 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).</p> <p>3. The Committee decided to undertake on-the-spot study of village Boh, Babial and Shahpur in district Ambala, Punhana and Badshapur in district Gurgaon and Baund and Kalanga in district Bhiwani on 9-11-82 and 10-11-82, in connection with the allotment of house sites to rural landless Harijans and backward classes, as referred to in paragraph No. 3.5 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).</p>
19.	8th November, 1982	3	Oral examination of the representative of Agriculture department in respect of paragraphs : 3.7, 6.23, 7.3, 8.1 and 8.2 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).
20.	9th November, 1982	5	The Committee visited village Boh, Babial and Shahpur in district Ambala for an on-the-spot study.

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21.	10th November, 1982	4	The Committee visited village Chakar-pur, Nakanpur (Punhana) in district Gurgaon and Bound Kalan and Kalanga in district Bhiwani, for an on-the-spot study.
22.	16th November, 1982	5	The Committee passed condolence resolution on the sad demise of Acharya Vinoba Bhave and adjourned without transacting any business as a mark of respect to the departed leader.
23.	22nd November, 1982	4	Oral examination of the representative of Animal Husbandry Department in respect of paragraph : 3.8 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).
24.	23rd November, 1982	4	Oral examination of the representative of Education Department in respect of paragraphs : 7.10, 7.3, 8.1 and 8.2 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).
25.	29th November, 1982	5	<p>1. Oral examination of the representative of Public Relations Department in respect of paragraphs : 3.3 and 3.9 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).</p> <p>2. Oral examination of the representative of Transport Department in respect of paragraphs : 6.22 and 8.1 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).</p>
26.	30th November, 1982	6	The Committee passed condolence resolution on the sad demise of Shrimati Shanno Devi, Ex-Speaker, Haryana Vidhan Sabha and thereafter adjourned without transacting any business.
27.	13th December, 1982	4	<p>1. Oral examination of the representative of Animal Husbandry Department in respect of paragraphs : 3.8 and 7.3 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).</p> <p>2. Oral examination of the representative of the Social Welfare Department in respect of paragraph : 3.6 of the report of the Comptroller and Auditor General of India for year 1977-78 (Civil).</p> <p>3. The Committee framed the questionnaire in respect of Appropriation</p>

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Accounts/Finance Accounts of Haryana Government for the year 1979-80, relating to the following departments :

1. General Administration;
2. Home (Police) ;
3. Révenue;
4. P.W.D. B&R;
5. Education;
6. Urban Development;
7. Social Welfare;
8. Irrigation;
9. Agriculture;
10. Fisheries;
11. Panchayat;
12. Co-operation;
13. Transport;
14. Tourism; and
15. Medical & Public Health.

28. 14th December, 1982	6	<ol style="list-style-type: none"> 1. Oral examination of the representative of Co-operation Department in respect of paragraphs ; 7.11, 7.12, and 7.15 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil). 2. The Committee decided to undertake on-the-spot study tour of some of the Consumers' Federation Stores in districts of Ambala, Rohtak and Jind on 21st and 22nd December, 1982.
29. 20th December, 1982	3	<p>Drafting of 19th Report on the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil) relating to the following departments :</p> <ol style="list-style-type: none"> 1. Housing 2. P.W.D.& B&R
30. 21st December, 1982	4	<p>The Committee visited Super Bazar, Ambala Cantt. and Rohtak for an on-the-spot study.</p>
31. 22nd December, 1982	3	<p>The Committee visited Fair Price Shop at Lakahan Majra, Super Bazar Jind, Fair Price Shop at Nagura and Super Bazar at Kaithal.</p>

32. 27th December, 1982

4

1. Oral examination of the representative of Revenue Department in respect of paragraph : 3.5 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).

2. Oral examination of the representative of Agriculture Department in respect of paragraphs : 7.6 and 7.8 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).

33. 28th December, 1982

4

Oral examination of the representative of Irrigation Department in respect of paragraph : 7.7 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil) and Paragraphs : 5.8 and 5.9 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Revenue Receipts).

34. 3rd January, 1983

5

Oral examination of the representative of Excise and Taxation Department in respect of paragraphs : 2.1, 2.2, 2.3, 2.4, 2.5, 2.6, 2.7, 2.8, 2.9, 2.10 and 2.11 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Revenue Receipts).

35. 4th January, 1983

6

1. Oral examination of the representative of Excise and Taxation Department in respect of paragraphs : 2.12, 3.12, 3.13, 4.1, 4.2, 4.3, 4.4 and 4.5 of the report of the Comptroller and Auditor General of India of the year 1977-78 (Revenue Receipts).

2. The Committee decided to undertake on-the-spot study of Breweries/Distilleries at Murthal, Faridabad and Panipat, on 11th and 12th January, 1983.

36. 10th January, 1983

6

1. Oral examination of the representative of Transport Department in respect of paragraphs : 3.1, 3.2, 3.3, 3.4, 3.5, 3.6, 3.7, 3.8, 3.9, 3.10 and 3.11 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Revenue Receipts).

2. The Committee postponed their visit to Breweries/Distilleries on 11th and 12th January, 1983, as was decided in their meeting held on 4th January, 1983. The Committee further decided to visit the Breweries in the 2nd week of February, 1983. In addition, the Committee decided to visit

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			Haryana Roadways Depots viz : Kaithal, Bhiwani, Rohtak, Jind, Gurgaon, Rewari and Ambala from 7th February, 1983 to 10th February, 1983.
37.	11th January, 1983	6	Oral examination of the representative of Co-operation Department in respect of paragraphs : 5.6 and 5.7 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Revenue Receipts).
38.	17th January, 1983	4	Oral examination of the representative of Revenue Department in respect of paragraphs : 5.1, 5.2, 5.3, 5.4 and 5.5 of the report of the Comptroller and Auditor General of India for the year 1977-78 (Revenue Receipts).
39.	18th January, 1983	5	Drafting of 19th Report on the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil) relating to the following departments : <ol style="list-style-type: none"> 1. P.W.D. (Public Health) 2. Education Department and 3. Public Relation Department
40.	24th January, 1983	5	Drafting of 19th Report on the report of the Comptroller and Auditor General of India for the year 1977-78, (Civil) relating to the following departments : <ol style="list-style-type: none"> 1. Revenue 2. Social Welfare 3. Agriculture
41.	31st January, 1983	4	Drafting of 19th Report on the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil) relating to the following departments : <ol style="list-style-type: none"> 1. Transport 2. Animal Husbandry and 3. Irrigation Department
42.	7th February, 1983	6	The Committee formulated the points to be kept in view during the tour relating to on-the-spot study of Haryana Roadways Depots.
43.	8th February, 1983	5	The Committee visited Haryana Roadways Depots at Faridabad, Gurgaon and Rewari for an on-the-spot study.
44.	9th February, 1983	5	The Committee visited Haryana Roadways Depots at Rohtak, Bhiwani, Jind and Kaithal for an on-the-spot study.

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45.	10th February, 1983	3	The Committee visited Haryana Roadways Depots at Ambala for an on-the-spot study.
46.	15th February, 1983	6	Drafting of 19th Report on the report of the Comptroller and Auditor General of India for the year 1977-78 (Civil) and (Revenue Receipts) relating to the following Departments : <ol style="list-style-type: none"> 1. Transport (Revenue Receipts) 2. Co-operation (Civil)
47.	21st February, 1983	6	Drafting of 19th Report on the report of the Comptroller and Auditor General of India for the year 1977-78 (Revenue Receipts) relating to the following departments : <ol style="list-style-type: none"> 1. Revenue 2. Co-operation
48.	1st March, 1983	6	Drafting of the 19th Report on the report of the Comptroller and Auditor General of India for the year 1977-78 (Revenue Receipts) relating to the following departments : <ol style="list-style-type: none"> 1. Excise and Taxation 2. Irrigation
49.	14th March, 1983	4	The Committee finalised their 19th Report on the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil and Revenue Receipts) and authorised the Chairman to sign and present Report to the House on their behalf.

Meetings/On-The-Spot studies held at places other than Chandigarh

The Committee held meetings at places outside Chandigarh as per details given below :—

- | | |
|---|---|
| (i) Bibipur Lake/Lukhi Bund Saraswati Canal and Saraswati Feeder (at Sr. No. 10) | 29th September, 1982 (one day) |
| (ii) New Delhi (at Sr. 12 and 17) | 8th October, 1982 & 25th October, 1982 (two days) |
| (iii) Madras/Bangalore/Goa/Bombay (at Sr. No. 13, 14, 15 and 16) | 12th/18th/20th/23rd October, 1982 (four days) |
| (iv) Ambala/Gurgaon and Bhiwani (at Sr. No. 20 & 21) | 9th/10th November, 1982 (two days) |
| (v) Ambala/Rohtak/Jind and Kaithal (at Sr. No. 30 and 31) | 21st and 22nd December, 1982 (two days) |
| (vi) Faridabad/Gurgaon/Rewari/Rohtak/Bhiwani/Jind/Kaithal and Ambala (at Sr. No. 43, 44 and 45) | 8th/9th and 10th February, 1983 (three days) |

Reports presented

7. Under Rule 223 of the Rules of procedure and conduct of business in the Haryana Legislative Assembly, the 19th Report of the Public Accounts Committee on the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil and Revenue Receipts) was presented to the House on 24th March, 1983.

Proceedings

8. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha.

COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee consisted of nine members of the Haryana Vidhan Sabha, who were elected on the 12th July, 1982, by the House from amongst its members according to the principle of proportional representation by means of single transferable vote.

2. Shri Sagar Ram Gupta was appointed by the Speaker to be the Chairman of the Committee.

3. The Committee held a total numbers of 74 meetings during the period under review. The names of the members and the number of meetings attended by each of them are given in the following table :—

Sr. No.	Name of member	No. of meetings attended
1.	Shri Sagar Ram Gupta	70
2.	Shri Bahadar Singh	14
3.	Shri Bhim Singh Dahiya	69
4.	Shri Daya Nand Sharma	68
5.	Shri Dharam Bir	32
6.	Shri Hari Chand Hooda	73
7.	Shri Lachhman Singh Kamboj	71
8.	Shri Neki Ram	37
9.	Shri Sahab Singh Saini	71

Meetings held and Business Transacted

4. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	24-8-1982	8	The Speaker explained the scope and functions of the Committee to the members and Committee selected the Corporations/Boards for examination on general working.
2.	2-9-1982	7	Oral examination of the representatives of the Haryana State Electricity Board in respect of paragraph 1.3 (c) of the Report of the Comptroller & Auditor General of India for the year 1976-77 (Civil).

1	2	3	4
3.	3-9-1982	7	Oral examination of the representatives of the Haryana State Electricity Board in respect of paragraphs 6.3, 6.4 and 6.6 of the Report of the Comptroller & Auditor General of India for the year 1976-77 (Civil).
4.	9-9-1982	6	The Committee passed condolence resolution in respect of death of Seikh Mohammed Abdullah, Chief Minister of the Jammu & Kashmir State.
5.	10-9-1982	7	Discussion with the representatives of the Industries Department/Haryana Matches Ltd. in respect of implementation of recommendations contained in the first report of Haryana Matches Ltd. 1978-79.
6.	11-9-1982	7	Discussion on various aspects of the Nathpa-Jhakri Project.
7.	12-9-1982	7	Visit to Jhakri Power House site of the Project and discussion on various aspects of the Project.
8.	13-9-1982	7	Visit to Nathpa Dam Site, Karcham-Wangtu Hydel Projects sites and also visit to Sanjay Vidhut Priyojna.
9.	15-9-1982	7	Discussion on various aspects of the Nathpa-Jhakri Project with the representatives of the Himachal Pradesh State Electricity Board/Haryana State Electricity Board, at Simla.
10.	30-9-1982	8	Resumption of discussion on Nathpa-Jhakri Project and oral examination of the representatives of the Power Department/Haryana State Electricity Board in respect of paragraph 6.4 of the Report of Comptroller & Auditor General of India for the year 1976-77.
11.	1-10-1982	8	Oral examination of the representatives of the Haryana State Electricity Board in regard to the information supplied by them which was asked for by the Committee in its meetings held on 2-9-82 and 3-9-82.
12.	7-10-1982	7	Oral examination of the representatives of the Industries Department in respect of Haryana Matches Ltd. and Haryana Financial Corporation with regard to implementation of 1st and 2nd Reports of the Committee respectively.
13.	8-10-1982	7	Oral examination of the representatives of the Haryana Tourism Corporation with regard to the General working of the Corporation.

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14.	13-10-1982	7	Discussion on matters of common interest with the Committee on Public Undertakings of the Maharashtra Legislature.
15.	14-10-1982	7	Discussion with the representatives of the Industries Department in respect of implementation of recommendations contained in the 4th report on Haryana State Handloom & Handicrafts Corporation.
16.	15-10-1982	9	Discussion on matters of common interest with the Committee on Public Undertakings of Tamil Nadu Legislative Assembly.
17.	16-10-1982	9	Discussion on matters of common interest with the Committee on Public Undertakings of Orissa Legislative Assembly.
18.	21-10-1982	6	Discussion with the representative of Tourism Corporation of Jammu & Kashmir at Srinagar.
19.	22-10-1982	6	Discussion with the representatives of Jammu & Kashmir Tourism Department at Pahalgan.
20.	23-10-1982	6	(i) Discussion with the representatives of Jammu & Kashmir Tourism Department at Tangmarg and at Gulmarg. (ii) Meeting with the Hon'ble Speaker, Jammu & Kashmir Legislative Assembly.
21.	28-10-1982	6	Oral examination of the representatives of the Power Department/Haryana State Electricity Board in respect of paragraph : 6.7 of the Report of the Comptroller & Auditor General of India for the year 1976-77.
22.	29-10-1982	6	Resumption of oral examination of the Power Department/Haryana State Electricity Board in respect of paragraphs : 6.7, 6.8 & 6.9 of the Report of the Comptroller & Auditor General of India for the year 1976-77.
23.	4-11-1982	9	Oral examination of the representatives of the Haryana Tourism Corporation in respect of the General questionnaire relating to their Corporation.
24.	5-11-1982	9	Resumption of discussion with the representatives of Haryana Tourism Corporation in respect of the General questionnaire relating to their Corporation.

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25.	11-11-1982	8	<p>(i) Oral examination of the representatives of the Haryana Tourism Corporation at Parakeet Complex, Pipli, Karna Lake Complex, Uchana (Karnal) and Sky lark Complex at Panipat;</p> <p>(ii) Oral examination of the representatives of the Haryana Breweries Ltd. at Murthal; and</p> <p>(iii) Inspection of the Delecia Plant and discussion with the representatives of the Haryana Agro-Industries Corporation at Murthal.</p>
26.	12-11-1982	8	Discussion with the representatives of the Tourism Corporation at Surajkund Tourist Complex, Faridabad.
27.	13-11-1982	8	Inspection of tourist complexes situated at Dabchick (Hodel) and Sohna.
28.	14-11-1982	8	Discussion with the representatives of the Haryana Tourism Corporation in respect of Magpie Resort at Faridabad.
29.	15-11-1982	8	Review of discussion held during the inspection of various complexes of the Haryana Tourism Corporation.
30.	19-11-1982	8	<p>(i) The Committee passed condolence resolution in respect of Shri Vinoba Bhawe.</p> <p>(ii) Oral examination of the representatives of the Power Department/Haryana State Electricity Board in respect of paragraphs; 6.10 & 6.11 of the Report of the Comptroller & Auditor General of India for the year 1976-77.</p>
31.	25-11-1982	3	Resumption of oral examination of the representatives of the Power Department/Haryana State Electricity Board in respect of paragraphs; 6.12 & 6.13 of the Report of the Comptroller & Auditor General of India for the year 1976-77.
32.	26-11-1982	7	Resumption of oral examination of the representatives of the Power Department/Haryana State Electricity Board in respect of paragraph; 6.14 & 6.7 of the Report of the Comptroller & Auditor General of India for the year 1976-77 and 1977-78 respectively.
33.	2-12-1982	7	(i) The Committee passed condolence resolution on the sad demise of

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			Smt. Shano Devi, First Speaker of the Haryana Vidhan Sabha.
		(ii)	Oral examination of the representatives of the Industries Department/Haryana State Industrial Development Corporation on their general working.
34.	3-12-1982	7	Oral examination of the representatives of the Housing Department/Haryana Housing Board on their general working.
35.	9-12-1982	7	Oral examination of the representatives of the Irrigation Department/Haryana State Minor Irrigation (Tubewells) Corporation in respect of their general working.
36.	10-12-1982	7	Oral examination of the representatives of the Dairy Department/Haryana Dairy Development Corporation in respect of their general working.
37.	14-12-1982	8	Framing of questionnaire in Haryana Bhawan, New Delhi for discussion with the counterpart Committees of Goa, Karnataka, Kerala and Tamil Nadu State Legislatures.
38.	17-12-1982	5	Discussion with the officers of the Economic Development Corporation, a Public Sector Undertaking of the Goa State Govt. in the office of the Economic Development Corporation.
39.	18-12-1982	5	Discussion on matters of common-interest with the Secretary, Goa Legislative Assembly in his Chamber.
40.	21-12-1982	6	(i) Discussion on procedural points of common interest with the Deputy Secretary of Karnataka Legislative Assembly. (ii) Visit to Karnataka State Government Soaps and Detergents Factory Ltd., Bangalore and discussion in connection therewith.
41.	23-12-1982	6	Meeting with the Committee on Public Undertakings of Kerala Legislative Assembly at Trivendrum on matters of common interest.
42.	24-12-1982	6	(i) Discussion with the officers of the Thiruvalluvar Transport Corporation Ltd. at Madras. (ii) Discussion on matters of common interest and also made some important procedural point with the Secretary, Tamil Nadu Legislative Assembly.

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43.	27-12-1982	6	Review of discussion in Haryana Bhawan for the meetings held during the study tour to various States from 14-12-1982 to 24-12-1982.
44.	31-12-1982	6	(i) Oral examination of the representatives of the Agriculture Department/Haryana State Agricultural Marketing Board in respect of their general working. (ii) Oral examination of the representatives of the Industries Department/Haryana State Small Industries & Export Corporation in respect of their general working.
45.	6-1-1983	6	Oral examination of the representatives of the Industries Department/Haryana Breweries Ltd. in respect of their general working.
46.	7-1-1983	6	Oral examination of the representatives of the Irrigation Department in respect of the general working of the Haryana State Minor Irrigation (Tubewells) Corporation.
47.	12-1-1983	8	Discussion with the Committee on Public Undertakings of the Punjab Vidhan Sabha on matters of common interest.
48.	13-1-1983	7	Visit to tourist complexes situated at Panchkula, Red Bishop, Youth Hostel and Yadavendra Gardens, Pinjore and discussion with the representatives of the Haryana Tourism Corporation.
49.	14-1-1983	7	(i) Inspection of tourist complex Bulbul at Jind. (ii) Inspection of Barsola Village Water Course. (iii) Discussion with the officers of the Haryana State Minor Irrigation (Tubewells) Corporation at Narnwana Canal Rest House. (iv) Inspection of Teer course of T.R. Khasa Minor near Bhun (Hissar). (v) Inspection of Naka-Plate Workshop (Bhuna) (vi) Visit to the Water Course of Karsankhera Minor (Distt. Sirsa) (vii) Visit to the Kala Teetar Tourist Complex (Abub Sahar) Distt. Sirsa. (viii) Inspection of Sikara Tourist Complex, Asha Khera.

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50. 15-1-1983		7	<ul style="list-style-type: none"> (i) Discussion with the officers of the Haryana Tourism Corporation at Sirsa and inspection of Surkhab Restaurant, Sirsa. (ii) Inspection of Water Course of Khara kheri Distributory near Badopal. (iii) Inspection of Water Course of Moga No. 34022 of Kishan Garh Sub Branch 18368/-. (iv) Inspection of construction of Water, Courses of Batak Minor (Hissar Branch). (v) Visit to Fleminga Tourist Complex, Hissar. (vi) Visit of Hoopoe Restaurant, Bhiwani.
51. 16-1-1983		7	<ul style="list-style-type: none"> (i) Inspection of Handloom Centre at Bhiwani. (ii) Inspection of Water Course of Chak-Palan Moga. No. 11000-L (JUI FEEDER) and also visit to Jui Canal Pump House No. 1. (iii) Inspection of Tilyar Tourist Complex, Rohtak.
52. 17-1-1983		7	<ul style="list-style-type: none"> (i) Inspection of Sand-Gouse Restaurant, Narnaul. (ii) Inspection of the Haryana Minerals Ltd., Narnaul and also visit to Antri Biharipur, Marble Mines. (iii) Inspection of State Mines-Kund. (iv) Inspection of Sand Piper Tourist Complex, Rewari.
53. 18-1-1983		7	<ul style="list-style-type: none"> (i) Inspection of Sultanpur Bird Sanctuary Lake. (ii) Visit to Jungle Babbler Tourist Complex (Dharuhera) (iii) Discussion with the officers of the Haryana State Industrial Development Corporation and Haryana Detergents Factory. (iv) Inspection of a Barbed Wire Fartory at Panchgaon (Gurgaon) and also visit to Verma A.C. Pipes Fartory, Panchgaon.
54. 19-1-1983		7	<ul style="list-style-type: none"> Review of discussion held with the officers of the Haryana Tourism

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			Corporation during tour from 13-1-83 to 18-1-1983 and observation of the Committee.
55.	27-1-1983	7	Oral examination of the representatives of the Haryana State Electricity Board with regard to the general working of the Board.
56.	28-1-1983	7	Visit to Hydel Project of Haryana State Electricity Board at Tejawala.
57.	29-1-1983	7	(i) Visit to Thermal Plant, Panipat. (ii) Visit to Handloom Centre, Panipat.
58.	30-1-1983	6	Discussion with the representatives of the Haryana State Electricity Board.
59.	3-2-1983	7	Oral examination of the representatives of the Haryana Breweries Ltd. with regard to the general working of the Company.
60.	4-2-1983	7	Oral examination of the representatives of the Industries Department/Haryana State Small Industries & Export Corporation in respect of the general workings of the Corporation
61.	9-2-1983	8	Resumption of oral examination of the representatives of the Industries Department/Haryana Breweries Ltd. in respect of the general working of Haryana Breweries Ltd., Murthal.
62.	10-2-1983	8	Oral examination of the representatives of the Haryana Agriculture Department/Haryana State Agricultural Marketing Board in respect of the general working of the Board.
63.	17-2-1983	7	Oral examination of the representatives of the Haryana Minerals Ltd., in respect of the general working of the Corporation.
64.	18-2-1983	6	Resumption of oral examination of the representatives of the Haryana Tourism Corporation Ltd. and Haryana Breweries Ltd. Murthal at Morni Hills.
65.	19-2-1983	5	Drafting of the Seventh Report on the Report of the Comptroller & Auditor General of India for the year 1976-77 in regard to Haryana State Electricity Board at Morni Hills.
66.	20-2-1983	6	Resumption of drafting of the Seventh Report on the Report of the Comptroller & Auditor General of India

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			for the year 1976-77 in regard to the Haryana State Electricity Board at Morni Hills.
67.	21-2-1983	4	Resumption of drafting of the Seventh Report on the Report of the Comptroller & Auditor General of India for the year 1976-77.
68.	22-2-1983	5	Drafting and finalisation of Seventh Report at Morni Hills.
69.	23-2-1983	6	Drafting of the Eighth Report on the General working of the Haryana Tourism Corporation at Morni Hills.
70.	24-2-1983	6	Resumption of drafting and finalising of the Eighth Report on the general working of the Haryana Tourism Corporation at Morni Hills.
71.	25-2-1983	7	Drafting of Ninth Report on the general working of the Haryana Breweries Ltd. Murthal at Morni Hills.
72.	26-2-1983	7	Resumption of drafting and finalising of Ninth Report on the general working of the Haryana Breweries Ltd., Murthal at Morni Hills.
73.	27-2-1983	7	Drafting and finalising of Tenth Report on the general working of the Haryana Minerals Ltd., Narnaul at Morni Hills.
74.	28-2-1983	6	Drafting and finalising of Eleventh Report (Special) on the general working of the various Corporations/Boards of the Haryana State at Morni Hills.

5. Meeting at places other than Chandigarh.

- (I) The Committee held its meeting at various places during its spot study tour for inspecting/visiting:—
- (i) Nathpa-Jhakri Project (Himachal Pradesh) from 11-9-82 to 15-9-1982.
 - (ii) Tourist Complexes, Parakeet at Pipli, Karna Lake, Uchana (Karnal), Skylark Complex, Panipat on 11-11-1982.
 - (iii) Haryana Breweries Ltd., Murthal on 11-11-1982.
 - (iv) Delecia Plant of Haryana Agro-Industries Corporation Ltd., at Murthal on 11-11-1982.
 - (v) Tourist Complex, Surajkund at Faridabad on 12-11-82.
 - (vi) Tourist Complex Dabchick, Sohna on 13-11-82.

- (vii) Tourist Complex, Magpie Resort at Faridabad on 14-11-82.
- (viii) Tourist Complexes Red Bishop, Youth Hostel and Yadavendra Gardens on 13-1-1983.
- (ix) Tourist Complex at Jind on 14-1-1983.
- (x) Barsola Village Water Course on 14-1-83.
- (xi) Teer Course of T. R. Khasa Minor near Bhun and Naka Plate Workshop (Hissar) on 14-1-83.
- (xii) Water Course of Kharsan-Khera Minor (Distt. Sirsa) on 14-1-1983.
- (xiii) Tourist Complex Kala Teetar (Abub Sahar) Distt. Sirsa on 14-1-1983
- (xiv) Tourist Complex, Asha Khera on 14-1-1983.
- (xv) Surkhab Restaurant at Sirsa on 15-1-1983.
- (xvi) Water Course of Khara Kheri Distributory Near Badopal and Moga No. 34022 of Kishan Garh on 15-1-1983.
- (xvii) Water Course of Batak Minor, Hissar Branch on 15-1-83.
- (xviii) Tourist Complex Flemingo at Hissar on 15-1-1983.
- (xix) Hoopoe Restaurant, Bhiwani on 15-1-1983.
- (xx) Handloom Centre at Bhiwani on 16-1-1983.
- (xxi) Water Course of Chak-Palan Moga No. 11000L (JUI FEEDER) and also Jui Canal Pump House No. 1 on 16-1-1983.
- (xxii) Tourist Complex Tilyar at Rohtak on 16-1-1983.
- (xxiii) Sand Grouse Restaurant at Narnaul on 17-1-1983.
- (xxiv) Haryana Minerals Ltd., Narnaul and also Antri Bihari Pur Marble Mines and Slate Mines (Kund) on 17-1-1983.
- (xxv) Tourist Complex at Rewari on 17-1-1983.
- (xxvi) Sultan Pur Bird Sanctuary Lake on 18-1-1983.
- (xxvii) Tourist Complex Jungle-Babbler (Dharuhera) on 18-1-1983.
- (xxviii) Detergents Factory at Dharuhera on 18-1-1983.
- (xxix) Barbed Wire Factory and A. C. Pipes Factory at Panchgaon (Gurgaon Distt.) on 18-1-1983.
- (xxx) Hydel Project of Haryana State Electricity Board at Tajowala on 28-1-1983.

(xxx) Thermal Plant at Panipat on 29-1-1983.

(xxxii) Handloom Centre at Panipat on 29-1-1983.

(II) The Committee also held meeting outside Chandigarh at places given below :—

- (i) Simla On 15-9-1982 for discussion on various aspects of the Nathpa-Jhakti Project with the representatives of the Himachal Pradesh State Electricity Board/Haryana State Electricity Board.
- (ii) Srinagar On 21-10-1982 to 23-10-1982 holding of discussion with the Jammu & Kashmir Tourism Department and with the Speaker of Jammu & Kashmir Legislative Assembly on matters of common interest.
- (iii) New Delhi Framing of questionnaire at Haryana Bhawan, New Delhi for holding discussion with the counterpart Committees of Goa, Karnataka, Kerala and Tamil Nadu State Legislatures.
- (iv) Goa Discussion on 17-12-1982 with the Officers of the Economic Development Corporation a Public Sector Undertaking of the Goa State Govt. in the office of the Economic Development Corporation and also discussion on matters of common interest with the Secretary, Goa Legislative Assembly in his Chamber on 18-12-1982.
- (v) Karnataka Discussion on procedural point of common interest on 21-12-1982 with the Deputy Secretary of Karnataka Legislative Assembly.
- (vi) Trivendrum Discussion on 23-12-1982 on matters of common interest with the Committee on Public Undertakings of Kerala Legislative Assembly.
- (vii) Tamil Nadu
- (i) Discussion on 24-12-1982 with the Officers of the Thiruvalluvar Transport Corporation Ltd. at Madras.
- (ii) Discussion on 24-12-1982 on matters of common interest and also discussion on some important procedural point with the Secretary, Tamil Nadu Legislative Assembly.

6. Report Presented/laid

- (i) Seventh Report of the Committee on Public Undertakings for the year 1982-83 on the Report of the Comptroller and Auditor General of India for the year 1976-77, was presented to the House on 25th March, 1983.
- (ii) Eighth Report of the Committee on Public Undertakings on the General Working of the Haryana Tourism Corporation Limited, Chandigarh was presented to the House on the 25th March, 1983.
- (iii) Ninth Report of the Committee on Public Undertakings on the General Working of the Haryana Breweries Limited, was presented to the House on 25th March, 1983.
- (iv) Tenth Report of the Committee on Public Undertakings on the General Working of the Haryana Minerals Ltd. was presented to the House on 25th March, 1983.
- (v) Eleventh Report (Special) of the Committee on Public Undertakings on the General Working of the Public Undertakings/Boards was presented to the House on 25th March, 1983.

7. Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

1. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Vidhan Sabha on the 12th July, 1982 according to the principle of proportional representation by means of single transferable vote.

2. Shri Mohan Lal Pippie was appointed by the Speaker to be the Chairman of the Committee. But after appointment of Shri Mohan Lal Pippie as Parliamentary Secretary, Shri Neki Ram was appointed to be the Chairman by the Speaker for the remaining term of the Committee.

3. The Committee held 30 sittings at Chandigarh and 11 sittings at places other than Chandigarh. The names of the members and the number of meetings attended by each of them are shown in the table given below :—

Sr. No.	Name of Members	Number of meetings attended
*1.	Shri Mohan Lal Pippie	7
**2.	Shri Neki Ram	24
***3.	Shri Banarsi Dass	16
4.	Smt. Basanti Devi	31
5.	Shri Kabir Ahmed	33
6.	Shri Kulbir Singh	40
7.	Shri Ram Bilas Sharma	25
8.	Shri Om Parkash (Beri)	40
9.	Shri Phusa Ram	21
10.	Shri Shakrullah Khan	19

* Shri Mohan Lal Pippie ceased to be the member of the Committee on his appointment as Parliamentary Secretary w.e.f. 6-10-82.

** Shri Neki Ram was appointed Chairman of the Committee in place of Shri Mohan Lal Pippie.

*** Shri Banarsi Dass was elected as member of the Committee against the seat vacated by Shri Mohan Lal Pippie.

Meetings held and Business Transacted

4. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date	No. of members present	Business transacted
1	2	3	4
1.	16th August, 1982	9	(i) The Secretary, on behalf of the Speaker addressed the Committee and explained its scope and functions ; (ii) Selection of Departments for scrutiny.
2.	19th August, 1982	9	Discussion with the Estimates Committee of the Rajasthan Legislature on points of common interests.
3.	27th August, 1982	8	Scrutiny of replies received from Dairy Development Department regarding implementation of recommendations of the Committee as contained in its Report for the year 1977-78.
4.	8th September, 1982	8	Oral examination of the representatives of the Dairy Development Department in respect of implementation of the recommendations of the Committee as contained in its Report for the year 1977-78.
5.	15th Sept., 1982	6	Framed questionnaire on the Budget Estimates, 1982-83, relating to the Cooperation Department.
6.	16th Sept., 1982	7	Examined the Supplementary Estimates for the year 1982-83 (1st Instalment) relating to the various concerned Departments and framed its report thereon.
7.	30th Sept., 1982	9	Orally examined the representatives of the Health Department regarding inordinate delay made by the said Deptt. in respect of supplying material on the Budget Estimates, 1982-83 received by the Committee for scrutiny.
8.	6th October, 1982	7	Framed questionnaire on the Budget Estimates, 1982-83 of the Health Deptt. for further elucidation of facts cited by the Department in the material supplied by it to the Committee for scrutiny.
9.	14th October, 1982	6	Discussion with the Estimates Committee of the Tamil Nadu Legislature on matter of common interests. Also held discussion with the officers of

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the Animal Husbandry Department regarding developments made by the said Department in the field of Animal Husbandry.

10. 20th October, 1982

7

(i) Framed questionnaire on the Budget Estimates, 1982-83 of the Health Deptt.

(ii) Framed points for discussion with the officers of the Health Department of the Maharashtra Government during its tour of the said State.

11. 26th October, 1982

5

Finalised questionnaire on Budget Estimates, 1982-83 of the Ayurveda department (Health).

12. 30th October, 1982
(New Delhi)

6

Framed points for discussions with the Estimates Committee of Tamil Nadu, Kerala, Goa and Maharashtra Legislatures during its tour of those States.

13. 2nd November, 1982
(Madras)

3

Discussion with the Estimates Committee of the Tamil Nadu Legislature on points of common interests during its visit to the said States.

14. 3rd November, 1982
(Kanya Kumari)

3

Framed questionnaire for discussion with the officers of the Transport Department/Corporation of Maharashtra State regarding its working.

15. 4th November, 1982
(Trivendrum)

3

(i) Discussion with the Estimates Committee of the Kerala Legislature on matters of common interest.

(ii) Discussion with the officer of the Health Department of Goa Government regarding its working.

16. 8th November, 1982
(Panaji)

3

(i) Discussion with the officer of the Health Department of Kerala State Government regarding its working.

(ii) Discussion with the Secretary, Legislative Assembly Secretariat, Goa regarding functioning of the Estimates Committee of the Goa Legislative Assembly.

17. 11th November, 1982
(Bombay)

3

Discussion with the Estimates Committee of the Maharashtra Legislature on points of common interests.

18. 12th November, 1982
(Bombay)

3

Held general discussion on the working of the Transport Department/Corporation with the officers of the said department of Maharashtra State Government.

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19.	14th November, 1982 (New Delhi)	5	Reviewed the discussions held with the Estimates Committee of Tamil Nadu, Kerala, Goa and Maharashtra along with the officer of the Health and Transport Department of those State Governments.
20.	17th November, 1982	6	(i) Passed a condolence resolution on the sad demise of Saint Vinoba Bhave. (ii) Scrutinised replies received from, the Co-operation Department in respect of questionnaire framed by it on the Budget Estimates of the said Department for the year 1982-83
21.	23rd November, 1982	5	(i) Scrutinised replies received from the co-operation Department in respect of questionnaire framed by it on the Budget Estimates of the said Department for the year 1982-83. (ii) Framed the questionnaire on the Budget Estimates, 1982-83 of the Medical Education Department.
22.	30th November, 1982	6	Passed condolence resolution on the sad demise of Smt. Shano Devi, an ex-Speaker of the Haryana Vidhan Sabha.
23.	1st December, 1982	4	The Committee held informal discussion regarding replies received from the Co-operation Department in respect of questionnaire framed by it.
24.	8th December, 1982	6	Oral examination of the Co-operation Department was postponed after discussing with the officers of the said Department because the Commissioner and Secretary to Government, Haryana, Co-operation Deptt. could not appear before the Committee. Decided to examine the said on 16-12-82.
25.	16th December, 1982	7	Oral examination of the representatives of the Co-operation Department in respect of replies received from the said Department regarding questionnaire framed by the Committee on the Budget Estimates 1982-83 of the Co-operation Department.
26.	24th December, 1982	6	Resumption of oral examination of the representatives of the Co-operation Department.
27.	29th December, 1982	3	Orally examined the Departmental representatives of the Co-operation Department and decided to undertake

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			a spot study tour of the State to see the progress made by the said Department in its various fields of developments in the Co-operative Sector.
28.	5th January, 1983	7	Framed points for discussion with the officers of the Co-operative Institution working in the field during its spot-study tour of the State.
29.	6th January, 1983	6	Discussion with the officers of the Central Co-operative Bank, Kurukshetra and Hafed at Trawari.
30.	7th January, 1983	6	Discussion with the managerial staff of various Co-operative Institutions working at Karnal and its suburban areas.
31.	8th January, 1983	6	Discussion with the Chairman of the Co-operative Sugar Mills at Rohtak. The Managing Director also took part in the discussions.
32.	18th January, 1983	9	Scrutinised the replies received from the Transport Department regarding action taken by the Government to implement the recommendations made by it as contained in its report for the year 1980-81.
33.	24th January, 1983	8	Oral examination of the representatives of Co-operation Department in respect of its Budget Estimates 1982-83.
34.	31st January, 1983	8	Resumption of oral examination of the representatives of Co-operation Department in respect of its Budget Estimates 1982-83.
35.	7th February, 1983	8	Resumption of oral examination of the representatives of Co-operation Department in respect of its Budget Estimates 1982-83.
36.	17th February, 1983	7	(i) Scrutinised replies received from the Sports Department in connection with the implementation of the recommendation as contained in its Reports for the year 1976-77 and 1981-82. (ii) Scrutinised replies received from Dairy Development Department in connection with implementation of recommendation as contained in its Report for the year 1977-78. (iii) Scrutinised quarterly progress report relating to Education Department.

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			(iv) Scrutinised quarterly progress Report relating to Agriculture Department.
			(v) Scrutinised quarterly progress Report relating to Irrigation Deptt.
37.	22nd February, 1983	8	Drafting of its 15th Report.
38.	23rd February, 1983	8	Drafting of its 15th Report.
39.	28th February, 1983	9	Drafting of its 15th Report.
40.	3rd March, 1983	6	Finalised its 15th Report for the year 1982-83 and authorised the Chairman to present it to the House during the Budget Session.
41.	4th March, 1983	7	Examined the Supplementary Estimates for 1982-83 (2nd Instalment) relating to various concerned Departments and prepared its report thereon to present to the House during the Budget Session.

Reports Presented

5. During the period under review, the Committee presented the following reports to the House :—

Sr. No.	By whom presented/ laid	Date on which presented/laid	Subject
1.	Chairman, Committee on Estimates.	20th September, 1982	Report of the Estimates Committee on the Supplementary Estimates (1st Instalment) 1982-83.
2.	Chairman, Committee on Estimates.	8th March, 1983	Report of the Estimates Committee on Supplementary Estimates (2nd Instalment) 1982-83.
3.	Chairman, Committee on Estimates.	24th March, 1983	15th Report of the Estimates Committee on the Budget Estimates of the Co-operation Department for the year 1982-83.

Meetings at places other than Chandigarh

6. The Committee undertook an official tour to the State/Union Territory of Tamil Nadu, Kerala, Maharashtra and Goa and held eight meetings at different places during the tour, i.e. New Delhi, Madras, Kanya Kumari, Trivendrum, Panaji and Bombay.

The Committee also proceeded on spot study tour to Kurukshetra, Karnal and Rohtak Districts to make an on-the-spot study of the facts pertaining to the working of the Co-operation Department and held three meetings at different places in those districts.

Proceedings

7. A record of proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

The Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the year 1982-83 was constituted by the Haryana Vidhan Sabha by election vide notification dated the 30th July, 1982 in pursuance of rule 260-A of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly. Shri Azmat Khan, M.L.A. was nominated Chairman of the Committee by the Speaker but when his election was declared void and set aside by the Punjab and Haryana High Court, Master Ram Singh, M.L.A. was appointed Chairman of the Committee for the remaining term of the year 1982-83 with effect from 29th January, 1983. The Committee during its term held 26 sittings.

The names of the Members of the Committee are given below, column 3 shows the number of meetings attended by each member out of the total number of 26 meetings held during the period under review:—

Sr. No.	Name of the Member	Number of meetings attended
1.	Shri Azmat Khan	9
2.	Shri Amar Singh	7
3.	Shri Banarsi Dass	23
4.	Shri Bhag Mal	24
5.	Shri Bhalle Ram	16
6.	Shri Kabir Ahmed	11
7.	Shri Mohan Lal Pipple	—
8.	Shri Neki Ram	11
9.	Shri Shakrullah Khan	6
10.	*Shri Bhagi Ram	9
11.	+Master Ram Singh	7

* Elected on 7.12.1982 in place of Sh. Amar Singh. Shri Amar Singh ceased to be the member of the Committee on his appointment as Chief Parliamentary Secretary, with effect from 6th October, 1982.

+ Elected on 7.12.1982 in place of Shri Mohan Lal Pipple. Shri Mohan Lal Pipple ceased to be the member of the Committee on his resignation with effect from 22nd September, 1982.

Meetings held and Business Transacted

The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date	No. of members present	Business transacted
1	2	3	4
1.	13th Aug., 1982	6	(i) The Hon'ble Speaker addressed & explained the scope and functions of the Committee. (ii) Selection of Departments for examination.
2.	20th Aug., 1982	5	Scrutiny of previous Report for implementation.
3.	26th Aug., 1982	5	Scrutiny of previous Report for implementation.
4.	3rd Sept., 1982	5	Oral examination of the Commissioner & Secretary to Govt. Haryana Food & Supplies Department in respect of implementation of recommendations contained in the 5th Report of the Committee.
5.	10th Sept., 1982	4	(i) Passed condolence resolution on the sad demise of late Sheikh Mohammed Abdullah Chief Minister of J. & K. (ii) Oral examination of the representatives of the Welfare of Scheduled Castes & Backward Classes Department in respect of the representation of the Scheduled Castes persons in Govt. services in various Departments of Haryana Government.
6.	29th Sept., 1982		Oral examination of the Chief Secretary to Govt. Haryana and the representatives of the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of general recommendations contained in the 5th Report of the Committee.
7.	5th Oct., 1982	6	Scrutiny of the material relating to the reservation/representation of Scheduled Castes & Scheduled Tribes in Education Department.
8.	12th Oct., 1982	4	Framed questionnaire on the material received from the Education Deptt.
9.	20th Oct., 1982	5	Framed questionnaire on the material received from the Home (Police) Department.
10.	26th Oct., 1982	4	Framed questionnaire on the material received from the Co-operation Deptt.

1	2	3	4
11.	5th Nov., 1982	4	Framed a part of questionnaire on the material received from the Revenue Department.
12.	16th Nov., 1982	4	—Do—
13.	23rd Nov., 1982	4	Scrutiny of previous reports for implementation.
14.	30th Nov., 1982	5	Passed condolence resolution on the sad demise of late Smt. Shano Devi first former Speaker of Haryana Vidhan Sabha.
15.	8th Dec., 1982	7	Scrutiny of previous reports for implementation.
16.	16th Dec., 1982	6	—Do —
17.	23rd Dec., 1982	7	Oral examination of the Commissioner and Secretary to Govt. Haryana Town & Country Planning Department in respect of implementation of recommendations contained in the 6th Report of the Committee.
18.	30th Dec., 1982	5	Scrutiny of previous reports for implementation.
19.	6th Jan., 1983	3	Scrutiny of the replies received from the Co-operation Department with regard to reservation/representation of Scheduled Castes & Scheduled Tribes in the Department.
20.	13th Jan., 1983	5	Resumption of the scrutiny of the replies received from the Co-operation Department with regard to reservation/representation of Scheduled Castes & Scheduled Tribes in the Department.
21.	20th Jan., 1983	5	Resumption of the scrutiny of the replies received from the Co-operation Deptt. with regard to reservation/representation of Scheduled Castes and Scheduled Tribes in the Department.
22.	31st Jan., 1983	2	Business could not be transacted for want of quorum.
23.	9th Feb., 1983	3	Resumption of the scrutiny of the replies received from the Co-operation Department with regard to reservation/representation of S.C. & S.T. in the Department.
24.	17th Feb., 1983	5	Drafting of report in respect of implementation of recommendations contained in the 5th and 6th reports of the Committee.

1	2	3	4
25.	24th Feb., 1983	2	Business could not be transacted for want of quorum.
26.	2nd March, 1983	6	Finalization of 8th Report in respect of implementation of the recommendations contained in the 5th & 6th reports of the Committee.

Report Presented

During the period under review the Committee presented its 8th Report to the House on the 24th March, 1983 in respect of implementation of recommendations contained in the 5th & 6th Reports of the Committee.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

1. The Committee on Government Assurances of the Haryana Vidhan Sabha for the year 1982-83 consisting of nine members and two special invitees was nominated by the Speaker on 20-8-82 and Shri Ram Singh was nominated on 1-10-82 as a special invitee.

2. Shri Fateh Chand Vij was appointed by the Speaker as Chairman of the Committee.

3. The Committee held in all 31 meetings out of which 6 meetings were held at Delhi, Calcutta, Madras, Bombay and Bhopal. The names of the members and the number of meetings attended by each of them are shown in the table given below :—

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Fateh Chand Vij	29
2.	Shri Kundan Lal	29
3.	Shri Verender Singh	31
4.	Shri Bhalle Ram	28
5.	Shri Kanwal Singh	30
6.	Shri Jaswant Singh Chawhan	17
7.	Shri Bhagi Ram	20
8.	Shri Om Parkash Mahajan	28
9.	Bahin Shanti Devi	Nil
Special invitees		
1.	Ch. Devi Dass	22
2.	Shri Roshan Lal Tewari	17
3.	Shri Ram Singh	26

Bahin Shanti Devi, M.L.A. resigned from the Membership of the Committee with effect from 21-9-1982.

Meetings held and Business Transacted

The dates of meetings, the number of members present and the business transacted at each meeting are given below:—

Sr. No.	Date of meeting	Number of Members present.	Business transacted
1.	3rd Sept., 1982	8	(i) Passed condolence resolution on the sad demise of late, Govind Rai Batra a sitting member of the Haryana Vidhan Sabha. (ii) The Secretary explained to the Committee its scope and functions.

1	2	3	4
2.	9th Sept., 1982	7	Passed condolence resolution on the sad demise of late Sheikh Mohamamed Abdullah, Chief Minister of J. & K.
3.	14th Sept., 1982	9	Scrutiny of the Statement of Assurances given by the Ministers during the Sessions held in 1981.
4.	28th Sept., 1982	8	(i) Scrutiny of the Statement of Assurances given by the Ministers during the Sessions held in 1981. (ii) Finalized the Study tour programme of the Committee to various States in India.
5.	6th Oct., 1982	9	Scrutiny of Statement of Assurances given by the Ministers during the Sessions held in 1981.
6.	15th Oct., 1982	7	(i) Scrutiny of Statement of Assurances given by the ministers during the Sessions held in 1981. (ii) Committee decided to defer its tour programme to the States of Gujarat, M.P. and Kerala.
7.	20th Oct., 1982	10	Scrutiny of replies received from Govt. regarding the implementation of Assurances.
8.	23rd Oct., 1982	8	Discussion on matters of common interest with the Assurance Committee of Tamil Nadu Legislative Assembly.
9.	28th October, 1982	7	(i) Scrutiny of replies received from the Government regarding the implementation of Assurances. (ii) Scrutiny of Statement of Assurances given by Ministers during the Session held in March, 1982.
10.	5th November, 1982	10	(i) The Committee decided to undertake the tour to the States of Andhra Pradesh, Kerala, Karnataka and Maharashtra. (ii) Scrutiny of replies received from the Government regarding the implementation of Assurances.
11.	10th November, 1982	10	(i) Scrutiny of replies received from the Government regarding the implementation of Assurances. (ii) The Committee decided to undertake the tour to the States Andhra Pradesh, Maharashtra, Gujarat and M.P.

1	2	3	4
12.	17th November, 1982	10	Scrutiny of replies received from the Government regarding the implementation of Assurances.
13.	24th November, 1982	11	(i) Scrutiny of Statement of Assurances given by the Ministers during the Session held in June, 1982.
			(ii) Scrutiny of replies received from the Government regarding the implementation of Assurances.
14.	1st December, 1982	11	(i) Passed condolence resolution of the sad demise of late Smt. Shanno Devi first Speaker of the Haryana Vidhan Sabha.
			(ii) The Committee considered the letter/telegram received from the A.P. Maharashtra, and Gujarat Legislative Assemblies. The Committee noted the contents and decided to revise its study tour.
			(iii) The Committee decided to visit West Bengal, Andaman Nicobar Islands, Maharashtra and M.P. with effect from 1st January, 1983 to 15th January, 1983.
15.	9th December, 1982	11	Scrutiny of replies received from the Government regarding the implementation of Assurances.
16.	14th December, 1982	10	Scrutiny of replies received from the Government regarding the implementation of Assurances.
17.	21st December, 1982	11	Scrutiny of the replies received from the Government regarding the implementation of ASSURANCES.
18.	28th December, 1982	11	Scrutiny of the replies received from the Government regarding the implementation of Assurances.
19.	31st December, 1982	7	The Committee held meeting at Haryana Bhawan, New Delhi and framed questionnaire for discussion with the Committee on Government Assurances of West Bengal, Tamil Nadu, Maharashtra and M.P. Legislative Assemblies.
20.	3rd January, 1983	7	Meeting with the members of the Committee on Government Assurances of the West Bengal Legislative Assembly at Calcutta to discuss on matters of common interest.
21.	6th January, 1983	7	Meeting with the members of the Committee on Government Assurances of the Tamil Nadu Legislative Assembly at Madras on Matters of common interest.

1	2	3	4
22.	10th January, 1983	8	Meeting with the members of the Committee on Government Assurances of the Maharashtra Legislative Assembly at Bombay on matters of common interest.
23.	13th January, 1983	7	Meeting with the members of the Committee on Government Assurances of the Madhya Pradesh Legislative Assembly at Bhopal on matters of common interest.
24.	15th January, 1983	9	The Committee reviewed its experiences of study tour of the States of West Bengal, Tamil Nadu, Maharashtra and M.P.
25.	21st January, 1983	9	Scrutiny of the replies received from the Government regarding implementation of the Assurances.
26.	31st January, 1983	11	The Committee orally examined the representatives of Revenue, Transport and Co-operation departments regarding implementation of Assurances.
27.	7th February, 1983	10	Scrutiny of the replies received from the Government regarding the implementation of the Assurances.
28.	14th February, 1983	10	Scrutiny of the replies received from the Government regarding the implementation of the Assurances.
29.	21st February, 1983	8	The Committee orally examined the representatives of the Co-operation, Irrigation, Revenue and Rehabilitation Departments regarding the implementation of the Assurances.
30.	28th February, 1983	9	The Committee orally examined the representatives of the Protocol, Jails, P.W.D. (B & R) and Agriculture Departments regarding the implementation of the Assurances.
31.	10th March, 1983	6	The Committee finalized its 14th Report.

Presentation of the Report

14th Report of the Committee on Government Assurances of the Haryana Vidhan Sabha was presented to the House on 24th March, 1983.

Meetings at places other than Chandigarh

The Committee held its meetings on 31st December, 1982 at New Delhi, 3rd January, 1983 at Calcutta, 6th January, 1983, at Madras, 10th January, 1983 at Bombay, 13th January, 1983 at Bhopal and again on 15th January, 1983 at New Delhi.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of seven members of the Haryana Vidhan Sabha, besides the Advocate General, Haryana was nominated by the Hon'ble Speaker on the 20th August, 1982, vide notification No. HVS-LA (Sub-Leg)-1/82-83/44; dated the 24th August, 1982.

Shri Vijai Vir Singh was appointed by the Speaker as the Chairman of the Committee.

The Committee held 33 meetings i.e. 25 at Chandigarh and 8 outside the State. The name of the Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Members	Number of meetings attended
1.	Sh. Vijai Vir Singh	17
*2.	Rao Inderjit Singh	—
3.	Sh. Ishwar Singh	31
4.	Sh Mahender Partap Singh	3
5.	Ch. Nar Singh	32
6.	Rao Nihal Singh	30
7.	Master Shiv Parshad	30
8.	Advocate General	1
*9.	Sh. Sagar Ram Gupta	4

*Rao Inderjit Singh resigned from the membership of the Committee with effect from the 11th January, 1983, vide notification No. HVS-LA (Sub-Leg)-1/82-83/1, dated the 13th January, 1983 and in his place Shri Sagar Ram Gupta, MLA was nominated as Member of the Committee by the Speaker on the 21st January, 1983, vide notification No. HVS-LA (Sub-Leg)-1/82-83/3, dated the 24th Jan., 1983.

RULES SCRUTINISED

The Committee scrutinised the following Rules and Regulations etc :—

1. Scrutiny of rules and regulations etc. framed under the Electricity (Supply) Act, 1948.
2. Scrutiny of the Punjab State Electricity Board Rules, 1959, framed under the Electricity (Supply) Act, 1948.
3. Scrutiny of the Haryana Government Electrical Undertakings (Dues Recovery) Rules, 1972, framed under the Haryana Government Electrical Undertakings (Dues Recovery) Act, 1970.

4. Scrutiny of the Punjab Electricity Board (Chairman's powers) Rules, 1959, framed under the Electricity (Supply) Act, 1948.
5. Scrutiny of the Principles Governing the Terms and Conditions and Procedure in regard to Supply of Electricity to Consumers other than Licensees, framed under Section 79 (j) of the Electricity (Supply) Act, 1948.
6. Scrutiny of the Memorandum and Articles of Association of Haryana Harijan Kalyan Nigam Ltd. and Memorandum and Articles of Association of Haryana Backward Classes Kalyan Nigam Private Limited (Incorporated under the Companies Act, 1956).
7. Scrutiny of the Punjab Backward Classes (Grant of Loans) Rules, 1958, framed under the Punjab Backward Classes (Grant of Loans) Act, 1957.
8. Scrutiny of the Punjab Agricultural Produce Markets (General) Rules, 1962, framed under the Punjab Agricultural Produce Markets Act, 1961.

Meetings held and business transacted

The dates of the meetings, the number of members present and the business transacted at each meeting are given below :-

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	8th September, 1982	6	<ol style="list-style-type: none"> 1. Welcome address by the Secretary, Haryana Vidhan Sabha. 2. Scope and functions of the Committee. 3. Appraisal of work done by the previous Committee.
2.	15th September, 1982	4	Scrutiny of the Punjab State Electricity Board Rules, 1959, framed under the Electricity (Supply) Act, 1948, alongwith other Rules contained in the set of Rules/Regulations framed under sections 78 & 79 of the Electricity (Supply) Act, 1948.
3.	1st October, 1982	5	Resumption of scrutiny of the Punjab State Electricity Board Rules, 1959, alongwith other Rules contained in the set of Rules/Regulations framed under sections 78 & 79 of the Electricity (Supply) Act, 1948.
4.	7th October, 1982	4	Resumption of scrutiny of the Punjab State Electricity Board Rules, 1959, alongwith Rules contained in the set of Rules/Regulations framed under sections 78 & 79 of the Electricity (Supply) Act, 1948.

1	2	3	4
5.	15th October, 1982	5	'Scrutiny of the Haryana Government Electrical Undertakings (Dues Recovery) Rules, 1972, framed under the Haryana Government Electrical Undertakings (Dues Recovery) Act, 1970.
6.	20th October, 1982	3	<ol style="list-style-type: none"> <li data-bbox="576 383 965 470">1. Discussion on the Questionnaire sent by the Committee on Subordinate Legislation of the Tamil Nadu Legislative Assembly. <li data-bbox="576 487 965 597">2. Resumption of Scrutiny of the Punjab State Electricity Board (Chairman's Powers) Rules, 1959, framed under the Electricity (Supply) Act, 1948.
7.	26th October, 1982	5	<ol style="list-style-type: none"> <li data-bbox="576 626 965 713">1. Discussion regarding laying on the table of the House the copies of the Rules framed by the State Government. <li data-bbox="576 730 965 817">2. Discussion on the questions to be asked from the Committee on Delegated Legislation of the Tamil Nadu Legislative Assembly. <li data-bbox="576 835 965 927">3. Discussion on the Questionnaire sent by the Committee on Delegated Legislation of the Tamil Nadu Legislative Assembly.
8.	6th November, 1982	5	<ol style="list-style-type: none"> <li data-bbox="576 956 965 1065">1. Intimation received from the Tamil Nadu Legislative Assembly regarding cancellation of the tour programme to Haryana and Chandigarh. <li data-bbox="576 1083 965 1239">2. Chalking out the tour programme of the Committee on Subordinate Legislation of the Haryana Vidhan Sabha to the States of Tamil Nadu, Kerala, Karnataka and Goa from 22nd November to 6th December, 1982.
9.	11th November, 1982	5	<ol style="list-style-type: none"> <li data-bbox="576 1269 965 1413">1. Tour programme of the Committee on Subordinate Legislation of the Haryana Vidhan Sabha to the States of Tamil Nadu, Kerala, Karnataka and Goa from 15th December, 1982 to 30th December, 1982. <li data-bbox="576 1430 965 1588">2. Scrutiny of the Principles Governing the terms and conditions and Procedure in regard to supply of Electricity to consumers other than Licensees, framed under section 79 (j) of the Electricity (Supply) Act, 1948.

1	2	3	4
10.	18th November, 1982	5	Passing of condolence resolution on the sad demise of Acharya Vinoba Bhave, Bhoodan Leader and adjourning the meeting of the Committee.
11.	25th November, 1982	5	Resumption of scrutiny of the Principles Governing the terms and Conditions and Procedure in regard to supply of Electricity to Consumers other than Licensees, framed under section 79 (j) of the Electricity (Supply) Act, 1948.
12.	2nd December, 1982	4	Resumption of scrutiny of the Principles Governing the Terms and Conditions and Procedure in regard to supply of electricity to consumers other than Licensees, framed under section 79 (j) of the Electricity (Supply) Act, 1948.
13.	7th December, 1982	4	<p>The Committee desired that the Commissioner and Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department, Chandigarh and the Managing Director, Haryana Backward Classes Kalyan Nigam Ltd. as well as Harijan Kalyan Nigam be asked to supply 25 copies each of the following for their scrutiny :—</p> <p>(i) The Punjab Backward Classes (Grant of Loans) Rules, 1958, framed under the Punjab Backward Classes (Grant of Loans) Act, 1957.</p> <p>(ii) The Memorandum and Articles of Association of Haryana Harijan Kalyan Nigam Limited (incorporated under the companies Act, 1956).</p> <p>(iii) The Memorandum and Articles of Association of Haryana Backward Classes Kalyan Nigam Private Ltd.</p>
14.	14th December, 1982	4	Framing of questionnaire at New Delhi (Haryana Bhawan) for discussion with the counterpart Committees of the States of Tamil Nadu, Kerala, Karnataka and Goa during its tour.
15.	18th December, 1982	3	Discussion of the Haryana Committee with the Committee on Delegated Legislation of the Tamil Nadu Legislative Assembly on matters of Procedural and common interest.

1	2	3	4
16.	20th December, 1982	3	Review by the Committee of discussion held with the Committee on Delegated Legislation of the Tamil Nadu Legislative Assembly.
17.	21st December, 1982	3	Discussion by the Committee with the Secretary Kerala Legislative Aseembly regarding the procedural matters of the Committee.
18.	23rd December, 1982	4	Review by the Committee of discussion held with the Secretary/officers of the Kerala Legislative Assembly.
19.	24th December, 1982	4	Discussion by the Committee with the Deputy Secretary of the Karnataka Legislative Assembly regarding the procedural matters of the Committee.
20.	25th December, 1982	4	Review by the Committee of discussion held with the Deputy Secretary/officers of the Karnataka Legislative Assembly.
21.	27th December, 1982	4	Discussion by the Committee with the officers of the Goa Daman-Diu Legislative Assembly regarding the scope and functions and other procedural matters of the Committee.
22.	7th January, 1983	4	Scrutiny of the Punjab Backward Classes (Grant of Loans) Rules, 1958, framed under the Punjab Backward Classes (Grant of Loans) Act, 1957 and Memorandum and Articles of Association of Haryana Harijan Kalyan Nigam Limited and Memorandum and Articles of Haryana Backward Classes Kalyan Nigam Nigam private Limited (Incorporated under the Companies Act, 1956).
23.	14th January, 1983	4	<ol style="list-style-type: none"> <li data-bbox="584 1177 966 1272">1. Scrutiny of the Punjab Backward Classes (Grant of Loans) Rules, 1958, framed under the Punjab Backward Classes (Grant of Loans) Act, 1957. <li data-bbox="584 1289 966 1463">2. Resumption of scrutiny of Memorandum and Articles of Association of Haryana Harijan Kalyan Nigam Limited and Memorandum and Articles of Haryana Backward Classes Kalyan Nigam Private Limited (Incorporated under the Companies Act, 1956).
24.	20th January, 1983	3	The Committee went through the provisions of the Punjab Agricultural Produce Markets Act, 1961 with a view to scrutinize the Punjab Agricultural Produce Markets (General) Rules, 1962.

1	2	3	4
25.	25th January, 1983	5	Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules, 1962, framed under the Punjab Agricultural Produce Markets Act, 1961.
26.	1st February, 1983	5	Oral examination of the Commissioner & Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department in respect of the Punjab Backward Classes (Grant of Loans) Rules, 1958, framed under the Punjab Backward Classes (Grant of Loans) Act, 1957 and Memorandum of Articles of Association of the Haryana Harijan Kalyan Nigam Limited, and Haryana Backward Classes Kalyan Nigam Private Limited.
27.	9th February, 1983	6	Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules, 1962, framed under the Punjab Agricultural Produce Markets Act, 1961.
28.	16th February, 1983	6	Resumption of scrutiny of the Punjab Agricultural Produce Markets (General) Rules, 1962, framed under the Punjab Agricultural Produce Markets Act, 1961.
29.	21st February, 1983	5	Oral examination of the representatives of the Power Department/Haryana State Electricity Board in respect of the Punjab State Electricity Board Rules, 1959 alongwith other Rules contained in the set of Rules/Regulations and the Principles Governing the terms and Conditions and Procedure in regard to supply of Electricity to consumers other than Licensees framed under sections 78,79 and 79(j) of the Electricity (Supply) Act, 1948 and the Haryana Government Electrical Undertakings (Dues Recovery) Act, 1970.
30.	22nd February, 1982	5	Oral examination of the representatives of the power Department and the Haryana State Electricity Board in respect of the following Rules/ Regulations etc. :- <ol style="list-style-type: none"> <li data-bbox="628 1390 994 1454">1. The Punjab State Electricity Board Rules, 1959 framed under the Electricity (Supply) Act, 1948. <li data-bbox="628 1472 994 1605">2. The Haryana Government Electrical Undertakings (Dues Recovery) Rules, 1972, framed under the Haryana Government Electrical Undertakings (Dues Recovery) Act, 1970.

1	2	3	4
			3. The Punjab Electricity Board (Chairman's Powers) Rules, 1959, framed under the Electricity (Supply) Act, 1948.
			4. The Principles Governing the terms and Conditions and Procedure in regard to supply of Electricity to consumers other than Licensees, framed under section 79 (j) of the Electricity (Supply) Act, 1948.
31.	28th February, 1983	4	Oral examination of the representatives of the Agriculture Department in respect of the Punjab Agricultural Produce Markets (General) Rules, 1962, framed under the Punjab Agricultural Produce Markets Act, 1961.
32.	1st March, 1983	4	Oral examination of the Commissioners and Secretary to Government, Haryana Agricultural Department and representative of the Haryana State Agricultural Marketing Board in respect of the Punjab Agricultural Produce Markets (General) Rules, 1962, framed under the Punjab Agricultural Produce Markets Act, 1961.
33.	23rd March, 1983	7	The Committee drafted and finalised their Report for the year 1982-83.

Meetings at places other than Chandigarh

The Committee undertook an official tour to the States of Tamil Nadu, Kerala, Karnataka and Goa with a view to have discussion with the Committee on Subordinate Legislation of these State regarding the procedural matters pertaining to the working of the Committee on Subordinate Legislation of their respect Legislatures and held 8 meetings at different places i.e. New Delhi, Madras, Kanya Kumari, Trivandrum, Mysore, Bangalore, Panaji.

Report Presented

The Committee presented to the House their fourteenth Report for the year 1982-83 on the 25th March, 1983.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

THE COMMITTEE OF PRIVILEGES 1982-83

1. The Committee of Privileges, consisting of ten members was nominated by the Speaker on the 25th June, 1982.

Shri Inder Singh Nain, MLA was appointed by the Speaker, as Chairman of the Committee. The names of the members of the Committee are as under :—

1. Shri Inder Singh Nain, MLA.
2. Thakur Bahadur Singh, MLA.
3. Shri Mohan Lal Pipple, MLA.
4. Shri Nirmal Singh, MLA.
5. Shri Daya Nand Sharma, MLA.
6. Shri Dharam Bir Gauba, MLA.
7. Master Ram Singh, MLA.
8. Chaüdri Hukam Singh Phogat, MLA.
9. Shri Fateh Chand Vij, MLA.
10. Rao Nihal Singh, MLA.

On the 25th August, 1982; Thakur Bahadur Singh and Shri Nirmal Singh, MLAs and on the 28th August, 1982, Shri Mohan Lal Pipple, MLA resigned from the membership of the Committee and in the vacancy caused by their resignations Dr. Om Parkash Sharma, Rao Inderjit Singh and Shri Jaswant Singh Chauhan, MLAs were nominated to serve on the Committee of Privileges with effect from 7.9.1982.

On the 8th December, 1982, Dr. Om Parkash Sharma, MLA resigned from the membership of the Committee and in the vacancy caused by his resignation Seth Ram Dass Dhamija, MLA was nominated to serve on the Committee of Privileges with effect from 24.12.1982.

2. The Committee held a total number of 15 meetings during the period under review. The names of the members and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Member	Number of meetings attended.
1.	Shri Inder Singh Nain	15
2.	Thakur Bahadur Singh	1

1	2	3
3.	Shri Mohan Lal Pipple	Nil
4.	Shri Nirmal Singh	1
5.	Shri Daya Nand Sharma	6
6.	Shri Dharam Bir Gauba	6
7.	Master Ram Singh	12
8.	Chaudhri Hukam Singh Phogat	15
9.	Shri Fateh Chand Vij	12
10.	Rao Nihal Singh	11
11.	Dr. Om Parkash Sharma	Nil
12.	Rao Inderjit Singh	2
13.	Shri Jaswant Singh Chauhan	7
14.	Seth Ram Dass Dhamija	5

3 Question of Privilege Considered.

1. The Committee considered question of alleged breach of Privilege against Chaudhri Devi Lal, MLA, for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on the 24th May, 1982, which was referred by the House to the Committee of Privileges on 25th June, 1982 for examination and report to the House.
2. The Committee considered question of alleged breach of privilege against Chaudhri Devi Lal, MLA, regarding his misconduct on the eve of Governor's Address to the House on the 24 June, 1982, which was referred by the House to the Committee of Privileges on 25th June, 1982 for examination and report to the House.
3. The Committee considered question of alleged breach of privilege against Chaudhri Hardwari Lal, Vice-Chancellor, Maharshi Dayanand University, Rohtak, for his writing a booklet "Legislature, Judiciary, Press and Universities" casting aspersions on the members and lowering the image and prestige of the House and its members, which was referred by the Hon'ble Speaker to the Committee of Privileges on the 25th March, 1983, for examination, investigation and Report to the House, before the first sitting of the next Session.

Meetings Held and Business Transacted

4. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting.	Number of members present.	Business transacted.
1	2	3	4
1.	25th August, 1982,	9	(i) The Committee passed the condolence resolution on the sad demise of Shri Gobind Rai Batra, MLA, on 18.8.82. (ii) The Secretary, Haryana Vidhan Sabha explained the Scope and functions of the Committee of Privileges.
2.	6th September, 1982	5	1. The Committee informally discussed its scope and functions.
3.	13th September, 1982	6	(i) The Committee drafted its first Preliminary Report in regard to the privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24th May, 1982 for seeking extension of time for making the final report before the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 20th September, 1982. (ii) The Committee drafted its first preliminary Report in regard to the privilege issue against Chaudhri Devi Lal, M.L.A., regarding his mis-conduct on the eve of Governor's Address to the House on the 24th June, 1982 for seeking extension of time for making the final report before the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 20th September, 1982.
4.	1st October, 1982.	6	(i) Considered two privilege issues pending before the Committee and decided to take up at first the privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24th May, 1982.

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- (ii) The Committee also decided to summon Shri Jagdish Nehra, M.L.A. (Education Minister, Haryana) mover of the privilege issue to appear before the Committee in its next meeting, for making his statement in support of his case.
5. 15th October, 1982 6 -
- (i) The Committee considered the list of witnesses received from Shri Jagdish Nehra, M.L.A., (Education Minister, Haryana) and gave consent for calling the witnesses mentioned therein.
- (ii) The Committee desired that the file pertaining to the report submitted by His-Excellency, the Governor of Haryana to His-Excellency, the President of India relating the episode which took place in the Haryana Raj Bhawan on 24th May, 1982 be summoned and placed before the Committee in one of its subsequent meetings.
- (iii) Shri Jagdish Nehra, M.L.A. (Education Minister, Haryana) appeared before the Committee and requested that some more time may be given to him for making his statement and the Committee acceded to his request and decided to give him sufficient time in this behalf.
6. 3rd November, 1982 8
- (i) Considered the letter received from Shri Jagdish Nehra, M.L.A. (Education Minister, Haryana) requesting for extension of time for appearing before the Committee to make his statement. The Committee acceded to his request and decided to summon him in the next meeting of the Committee.
- (ii) The Committee decided to undertake a study tour to the States of West Bengal, Orissa, Tamil Nadu and Andhra Pradesh from 25th December, 1982 for 15 days
7. 17th November, 1982 7
- (i) Recorded the statement of Shri Jagdish Nehra, M.L.A. (Education Minister, Haryana) in regard to the privilege issue against Chaudhri Devi Lal, M.L.A. for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24th May, 1982.

1	2	3	4
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- (ii) The Committee postponed its study tour to the States of West Bengal, Orissa, Tamil Nadu and Andhra Pradesh from 25th December, 1982 and decided to undertake this tour from 15th January, 1983.
8. 29th November, 1982 5
- (i) Considered the request of A.D.C. to Governor (Capt. J.S. Yadav), Haryana for postponement of his evidence before the Committee in regard to the privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24th May, 1982. The Committee acceded to the request and decided to examine him in its next meeting.
- (ii) Considered the request of News Editor, Indian Express, Chandigarh for postponement of oral evidence of Shri Swadesh Talwar, Photographer of the Indian Express and decided to examine Shri Swadesh Talwar and also the photographer who took photographs in Raj Bhawan on 24th May, 1982, in its next meeting.
- (iii) The Committee noted that Shri Yog Joy, Photographer of the Tribune, Chandigarh who had neither appeared in person nor sent any request for postponement of his oral evidence and decided to examine him in its next meeting.
9. 24th December, 1982 6
- (i) Oral evidence of Shri Yog Joy, Chief Photographer of the Tribune in regard to the question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A. for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24th May, 1982
- (ii) Oral evidence of Shri Swadesh Talwar, Photographer of the Indian Express in regard to the question of alleged breach of privilege against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24th May, 1982.

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- (iii) The Committee decided to undertake its study tour from 25th January, 1983 instead of 15th January, 1983 to the States of West Bengal, Orissa, Tamil Nadu and Andhra Pradesh in India.
10. 10th January, 1983 5
- (i) Recorded the oral evidence of Capt. J.S. Yadav A.D.C. to Governor, Haryana in regard to privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24th May, 1982.
- (ii) Recorded the oral evidence of Smt. Promilla Issar, Secretary to Governor, Haryana in regard to privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana, in Raj Bhawan on 24th May, 1982.
- (iii) Shri Phool Chand (Mullana), M.L.A., Revenue Minister, Haryana and Shri Amar Singh, Chief Parliamentary Secretary, Haryana were present to appear before the Committee but as the time was very short the Committee postponed their oral evidence as witnesses in regard to the privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-82, and decided to examine them on 10-2-83.
- (iv) The Committee decided to defer its study tour programme to visit other States commencing from 25-1-83 and further decided to consider the tour programme in its next meeting.
11. 20th January, 1983 8
- (i) The Committee held informal discussion in regard to the privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-82.
- (ii) The Committee reviewed its tour programme and tentatively decided to undertake a study tour to the States of Orissa, West Bengal and the Territory of Andaman Nicobar Islands from 6-2-83 for 12 days.

1 2 3 4

12. 27th January, 1983 6

(i) The Committee held informal discussion in regard to the privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-82.

(ii) The Committee postponed its study tour commencing from 6-2-83 to the States of Orissa, West Bengal and the Territory of Andaman Nicobar Islands and decided to undertake this tour from 20-2-83 to 3-3-83 to the States of Rajasthan, Gujarat and Goa, Daman & Diu in India.

13. 10th February, 1983 6

(i) Considered the letter received from Shri Amar Singh, Chief Parliamentary Secretary, Haryana requesting for extension of time for appearing before the Committee as witness in regard to the privilege issue against Chaudhri Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-82. The Committee decided to examine him in its next meeting.

(ii) As Chaudhri Phool Chand (Mullana), M.L.A., Revenue Minister, Haryana did not appear before the Committee in person nor sent any request for postponement of his oral evidence as witness the Committee decided to give him another chance to examine him in its next meeting.

(iii) The Committee decided to defer its tour programme starting from 20-2-83 and desired to undertake the same after the adjournment of the Budget Session-1983 sine die.

14. 1st March, 1983 5

(i) Ch. Phool Chand Mullana, M.L.A., Revenue Minister, Haryana appeared before the Committee for his oral evidence as a witness in regard to the question of alleged breach of privilege against Ch. Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-82 but a member of the Committee namely

Rao Nihal Singh raised an objection that before examining the witness a copy of the letter written by the Governor to the President of India regarding the incident in Raj Bhawan on 24-5-82 may be supplied to the members of the Committee and after that the witness may be examined on the next date. At this stage the Committee postponed the oral evidence of Ch. Phool Chand Mullana, M.L.A., Revenue Minister, Haryana for 2nd March 1983 at 9.00 A.M.

- (ii) The Committee drafted and finalised its Second Preliminary Report in regard to the question of alleged breach of privilege against Ch. Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on the 24th May, 1982 seeking extension of time for making the final report upto the first sitting of the next session and authorised the Chairman to sign and present the report to the House on 7-3-83
- (iii) The Committee drafted and finalised its Second Preliminary Report in Regard to the question of alleged breach of privilege against Ch. Devi Lal, M.L.A., regarding his misconduct on the eve of Governor's Address to the House on 24-6-82 for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 7-3-83.

15, 2nd March, 1983

5

- (i) Recorded the oral evidence of Ch. Phool Chand (Mullana) M.L.A., Revenue Minister, Haryana in regard to the question of alleged breach of privilege against Ch. Devi Lal, M.L.A. for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24-5-82.
- (ii) The Committee decided to undertake a study tour of West Bengal, Meghalaya, Sikkim and Tripura States in the first week of April, 1983 for a period of 15 days,

a member of the Committee namely
 Raj Bhawan on 24-5-82
 the Governor of Haryana
 and
 for effect

5. Meetings Adjourned for Want of Quorum

The meetings i.e. on 9.12.82 and 22.2.83 were adjourned for want of quorum during the period under review.

6. Report Presented

(i) The Chairman of the Committee (Sh. Inder Singh Nain, MLA) presented the preliminary Report of the Committee of privileges to the House on 20.9.82 on the matter in regard to the question of alleged breach of privilege against Ch. Devi Lal, MLA, for alleged, insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24.5.82, seeking for extension of time for making the final report before the first sitting of the next Session.

(ii) The Chairman of the Committee (Sh. Inder Singh Nain, MLA) presented the Preliminary Report of the Committee of Privileges to the House on 20.9.82 on the matter in regard to the question of alleged breach of privilege against Ch. Devi Lal, M.L.A., regarding his mis-conduct on the eve of Governor's Address to the House on 24.6.82, seeking for extension of time for making the final report before the first sitting of the next Session.

(iii) The Chairman of the Committee (Sh. Inder Singh Nain, MLA) presented the Second Preliminary Report of the Committee of Privilege to the house on 7.3.83 on the matter in regard to the question of alleged breach of privilege against Ch. Devi Lal, M.L.A., for alleged insulting, abusing and man-handling the Governor of Haryana in Raj Bhawan on 24.5.82, seeking for extension of time for making the final report upto the first sitting of the next Session.

(iv) The Chairman of the Committee (Sh. Inder Singh Nain, MLA) presented the Second Preliminary Report of the Committee of Privileges to the House on 7-3-83 on the matter in regard to the question of alleged breach of privilege against Ch. Devi Lal, M.L.A., regarding his mis-conduct on the eve of Governor's Address to the House on 24.6.82, seeking for extension of time for making the final report upto the first sitting of the next Session.

7. Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat

COMMITTEES

BUSINESS ADVISORY COMMITTEE

The sixth Haryana Vidhan Sabha met in its first Session from 24th June to 25th June, 1982 and no Business Advisory Committee was constituted for that Session.

The Committee, which consisted of six members, was nominated by the Speaker, in the Second Session on the 12th September 1982, vide notification No. HVS-LA-106/82/54, dated the 13th September, 1982. Sardar Tara Singh was the ex-officio Chairman of the Committee.

The Committee, which was constituted on 12th September, 1982, held one meeting only i.e. on 20th September, 1982. The names of the members of the Committee/Special invitees and the meeting attended by each member are given below :—

Sr. No.	Name of Members	No. of meetings attended
1.	Sardar Tara Singh, Speaker. Ex-Officio Chairman	1
2.	Chaudhri Bhajan Lal, Chief Minister. Member	1
3.	Chaudhri S. S. Surjewala, Parliamentary Affairs Minister. "	1
4.	Sardar Harpal Singh, Town & Country Planning Minister. "	1
5.	Shrimati Chandravati, M.L.A. Leader of the Opposition "	1
6.	Dr. Mangal Sein, M.L.A.	1
Special Invitees		
1.	Chaudhri Ved Pal, Deputy Speaker.	1
2.	Rao Nihal Singh, M.L.A.	—

The Committee, which was constituted on 12th September, 1982, continued to function upto 16th February, 1983, when a new Committee consisting of six members was nominated by the Speaker, on the 17th Feb., 1983 and was notified vide notification No. HVS-LA-25/83/7, dated the 17th Feb., 1983. The Committee which was constituted on 17th Feb., 1983 held 3 meetings. The names of the Members of the Committee/Special invitees and the number of meetings attended by each member are given below :—

Sr. No.	Name of Member	No. of meetings attended
1.	Sardar Tara Singh, Speaker.	3
	Ex-Officio Chairman	
2.	Chaudhri Bhajan Lal, Chief Minister.	3
	Member	
3.	Chandhri S. S. Surjewala, Parliamentary Affairs Minister.	3
	"	
4.	Sardar Harpal Singh, Town & Country Planning Minister.	3
	"	
5.	Smt. Chandravati, M.L.A. Leader of the Opposition.	3
	"	
6.	Chaudhri Devi Lal, M.L.A.	—
	"	
Special Invitees		
1.	Chaudhri Ved Pal, Deputy Speaker.	1
2.	Dr. Mangal Sein, M.L.A.	2

Subjects Discussed

The Committee which were constituted on the 12th September, 1982 and 17th February, 1983, held one and three meetings, respectively. In these meetings the time Table for various item of business before the Vidhan Sabha during its sittings held on the 20th, 21st and 22nd September, 1982 and from 7th March, 1983 to 25th March, 1983, were settled.

REPORTS PRESENTED

The following reports were presented on the dates noted against each:

Sr. No.	Subject of Reports	Date of presentation.
1.	Recommendations regarding allocation of time for transaction of Government business for the meetings of the Vidhan Sabha held on the 20th, 21st and 22nd September, 1982—i.e.—obituary—references, Preliminary Reports of the Committee of Privileges and extension of time, Supplementary Estimates (First Instalment) 1982-83, Ratification of the Constitution (Forty-sixth Amendment) Bill, 1982 and Government Bills.	20th September, 1982.
2.	Recommendations regarding allocation of time for transaction of Government and private Members business from 7th March, 1983 to 14th March, 1983 i.e. obituary references, papers laid on the Table, presentation of the report of the Privilege Committee and extension of time presentation of Supplementary Estimates (Second Instalment) 1982-83, discussion on Governor address and voting on motion of thanks and presentation of Budget for the year 1983-84.	7th March, 1983
3.	Recommendations regarding allocation of time for transaction of Government and private Members business from 15th to 21st March, 1983, i.e. Voting on Supplementary Estimates, General discussion on Budget, Government Bills.	14th March, 1983
4.	Recommendations regarding allocation of time for transaction of Government business from 22nd March to 25th March, 1983 i.e. discussion and voting on demands for Grants on Budget, Official resolution, Government Bills and discussion on the motions under Rule 84. etc.	22nd March, 1983

Proceedings

A record of the report presented to the House have been kept in the Haryana Vidhan Sabha Secretariat.

HOUSE COMMITTEE

The Committee for the year 1982-83, consisting of five members and two Special Invitees was nominated by the Speaker on the 28th August, 1982.

Ch. Ved Pal, Deputy Speaker, was the Ex-officio Chairman of the Committee.

The Committee held 12 meetings.

The names of the Members and the number of meetings attended by each of them are showing in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Ch. Ved Pal, Deputy Speaker	11
2.	Shri Amir Chand Makkar	12
3.	Ch. Jogi Ram	8
4.	Ch. Kitab Singh	11
5.	Ch. Nirmal Singh	5

Names of the Special Invitees

1.	Sh. Sujan Singh	5
2.	Sh. Vijay Vir Singh	1

The dates of meeting held, the number of Members Present and business transacted at each meeting, are given below :—

Sr. No.	Date	Number of Members/ Special Invitees Present.	Business transacted
1.	6th October, 1982	4	1. Joint Secretary explained the scope and functions of the Committee. 2. Discussion regarding arrangements to be made in respect of visiting House Committee of Kerala Legislature. 3. Decision regarding M.L.As. Hostel Canteen.
2.	20th October, 1982	6	1. Formulation of the points to be discussed with the visiting House Committee of Kerala Legislature

1	2	3	4
			Decision regarding undertaking of tour by the Committee to the States of Rajasthan, Gujrat, Maharashtra and Karnataka in the middle of November 1982.
3.	3rd November, 1982	4	<ol style="list-style-type: none"> 1. Discussion on matters of common interest with the visiting House Committee of Kerala Legislature. 2. Consideration of matter of providing lift in the M.L.As. Hostel. 3. Consideration of matter regarding charging of room rent in the M.L.As. Hostel. 4. Decision regarding cancellation of the tour programme of the House Committee to other States.
4.	17th November, 1982	6	<ol style="list-style-type: none"> 1. Passing of condolence resolution on the sad demise of Bhoodan Leader, Acharya Vinoba Bhawe. 2. Decision regarding charging of room rent in the M.L.As. Hostel. 3. Decision regarding reservation of rooms in Haryana Bhawan, New Delhi for M.L.As. 4. Decision regarding the visit of a group of M.L.As. from the Goa Vidhan Sabha Committee.
5.	23rd November, 1982	5	<ol style="list-style-type: none"> 1. Discussion on points of common interest with the visiting Committee of Goa Vidhan Sabha. 2. Decision to undertake study tour of Gujrat, Maharashtra, Goa & Kerala States w.e.f. 15-1-83.
6.	13th January, 1983	5	<ol style="list-style-type: none"> 1. Discussion regarding vacation of Flat No. 24 by Smt. Chandravati, Leader of Opposition. 2. Discussion regarding allotment of vacant Flat No. 6.
7.	31st January, 1983	6	<ol style="list-style-type: none"> 1. Decision on the estimates of repair/ replacement of the furniture to be provided in the M.L.As. Flats. 2. Decision to obtain sanction of the Govt. for the creation of additional Junction lines for the PBX. 3. Decision regarding providing of lift in the M.L.As. Hostel.

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			<ul style="list-style-type: none"> 4. Discussion regarding allotment of accommodation in the Haryana Bhawan, New Delhi for M.L.As. 5. Discussion regarding provision of in-adequate electricity points in the M.L.As. Flats. 6. Decision regarding posting of Police Guard outside the M.L.As. Hostel. 7. Consideration of matter regarding allotment of M.L.A. Flat No. 6.
8.	9th February, 1983 (Haryana Bhawan, New Delhi)	3	<ul style="list-style-type: none"> 1. Oral examination of Incharge, Haryana Bhawan, New Delhi, regarding reservation of accommodation in Haryana Bhawan New Delhi, for M.L.As. and decision taken thereon. 2. Framing of questionnaire for discussion with the counterpart Committees of Rajasthan and Gujrat.
9.	10th February, 1983 (Jaipur)	2	<ul style="list-style-type: none"> 1. Discussion with the House Committee of Rajasthan Vidhan Sabha on the matters of mutual interest.
10.	14th February, 1983 (Gandhinagar)	3	<ul style="list-style-type: none"> 1. Discussion with the House Committee of Gujrat Vidhan Sabha on the matters of mutual interest.
11.	18th February, 1983 (Haryana Bhawan, New Delhi)	3	<ul style="list-style-type: none"> 1. Review of discussion held with the counterpart Committees of Rajasthan and Gujrat Vidhan Sabhas.
12.	9th March, 1983	4	<ul style="list-style-type: none"> 1. Decision regarding allotment of Flat No. 6. 2. Decision regarding allotment of Motor Garage No. 1. 3. Consideration of matter regarding vacation of Flat No. 24 by Shrimati Chandravati, Leader of Opposition.

LIBRARY COMMITTEE

Review 1982-83

The Committee consisting of Six members was nominated by the Speaker, on 20th August, 1982.

Shrimati Kartar Devi a member of the Committee was appointed as Chairman.

Shrimati Chandravati resigned from the membership of the Committee on 21st September, 1982 and Shri Amir Chand Makkar was nominated, on 1st October, 1982, as a members of the Committee against the vacancy thus caused on the resignation of Shrimati Chandravati.

Shri Fateh Chand Vij was nominated, on 29th September, 1982, as a special Invitee to the Committee.

Shri Om Parkash Sharma resigned from the membership of the Committee on 24th December 1982, and Shri Jogi Ram was nominated on 24th December, 1982, as a member of the Committee, against the vacancy thus caused on the resignation of Shri Om Parkash Sharma.

Shri Manphool Singh was nominated on the 5th January, 1983, as a Special Invitee to the Committee.

The Committee held sixteen meetings. The names of the members/ Special Invitees together with the number of meetings attended by each of them, are given in the following table :-

Sr. No.	Name of the Members	No. of meetings attended
1.	Shrimati Kartar Devi	Chairman 11
2.	Shrimati Chandravati	Member Nil
3.	Sh. Amir Chand Makkar	Member 14
4.	Sh. Om Parkash Sharma	„ Nil
5.	Sh. Jogi Ram	„ 1
6.	Sh. Mahender Partap Singh	„ 5
7.	Sh. Sujan Singh	„ 15
8.	Sh. Vijai Vir Singh	„ 8
9.	Sh. Fateh Chand Vij	Special Invitee 15
10.	Sh. Manphool Singh	„ 7

The Committee selected the publications on different subjects. The cost of the publications purchased during the year, including the cost of News papers/Magazines etc. amounted to Rs. 16085-30P., in addition Govt. publications worth Rs. 4037-25 p. were also purchased.

The Committee also undertook a study tour to the states of Orissa and West Bengal and discussed with the counterpart Committees, matters of common interests. The Committee also studied the functioning of Libraries there as also the method of selection of books etc., of the respective libraries.

Meetings held and Business Transacted

Details regarding the dates of meetings held, number of members including the Special Invitees, present and business transacted in each meeting are given below :-

Sr. No.	Date	Number of Members (including Special Invitees)	Business Transacted
1	2	3	4
1.	29th September, 1982	4	(i) The Secretary welcomed the Members of the Committee and explained to them the scope and functions of the Committee. (ii) The Committee inspected the Library and desired that sufficient Light and Fans be provided in the Library.
2.	11th October, 1982	6	(i) The Committee decided to hold its meetings in the Library instead of Committee room in future and desired that 15 cushion Chairs for the purpose be provided in the Library. (ii) The Committee decided to visit Pnnjab University and Central State Libraries located in Chandigarh.
3.	21st October, 1982	5	(i) The Committee approved the quotations regarding rebate offered on books on different languages, received from various Booksellers/publishers.

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|----|---------------------|---|---|
| | | | (ii) The Committee selected 21 books out of the books received from local Booksellers and recommended that the same be purchased for the Library. |
| 4. | 8th November, 1982 | 4 | (i) The Committee welcomed the Members of the Library Committee of Kerala Legislative Assembly and discussed with them matters of Common interest. |
| 5. | 30th November, 1982 | 5 | (i) The Committee mourned the death of Shrimati Shanno Devi, Deputy Speaker in the Composit Punjab Vidhan Sabha and the First Speaker in the Haryana Vidhan Sabha, and passed a Condolance resolution. |
| 6. | 8th December, 1982 | 5 | (i) The Committee scrutinized the books received for approval from Local Booksellers and recommended 8 Books for purchase.
(ii) The Committee also decided to undertake a study tour to the States of Andhra Pradesh, Tamil Nadu and Kerala. |
| 7. | 16th December, 1982 | 5 | (i) The Committee, held some discussion before visiting the premises of various publishers and Booksellers in Delhi to make an on-the-spot selection of the books for the library.
(ii) The Committee selected 71 books on various subjects and recommended the same for purchase. |
| 8. | 17th December, 1982 | 5 | (i) The Committee informally discussed the selections made on the previous day and decided to visit the premises of Sasta Sahitya Mandal, New Delhi. |

1	2	3	4
			ii) The Committee selected 36 Books in Hindi from Sasta Sahitya Mandal, New Delhi.
9.	27th December, 1982	4	(i) The Committee scrutinized the books received from local Booksellers and selected 9 Books and recommended that the same be purchased for Library.
10.	5th January, 1983	4	The Committee scrutinized the books received from Local Book-sellers and selected 4 books and recommended that the same be purchased for Library.
11.	14th February, 1983	4	(i) The Committee scrutinized the books received from Local Book-sellers and selected 4 books and recommended that the same be purchased for Library. ii) The Committee decided to undertake a study tour to the States of Orissa and West Bengal.
12.	24th February, 1983	5	The Committee framed the questionnaire to be discussed with the Library Committee of the visiting States.
13.	27th February, 1983	5	The Committee discussed with the Library Committee of the Orissa Legislative Assembly matters of common interest
14.	1st March, 1983	5	The Committee reviewed the discussion held with the Library Committee of Orissa Legislative Assembly and points to be discussed with the Library Committee of the West Bengal Legislative Assembly.

1	2	3	4
15.	3rd March, 1983	5	The Committee discussed matters of mutual and common interest with the Speaker West Bengal Legislative Assembly who is an Ex-Officio Chairman of the Library Committee of the West Bengal Legislative Assembly.
16.	5th March, 1983	5	The Committee reviewed the discussions held with the Library Committee of the Orissa Legislative Assembly and Speaker, West Bengal Legislative Assembly.

[REVIEW OF THE] COMMITTEE ON PETITIONS

1. The Committee consisting of five members of the Haryana Vidhan Sabha, was nominated by the Hon'ble Speaker on 20th September, 1982 for the second session of the Sixth Vidhan Sabha (held in the month of September, 1982).

The names of the members of the Committee and the number of meetings attended by each of them are given below :

Sr. No.	Name of the Member	No. of meetings attended.
1.	Ch. Ved Pal, Deputy Speaker Ex-Officio Chairman	7
2.	Sh. Dharm Bir Gauba, M.L.A. Member	7
3.	Sh. Nirmal Singh, M.L.A. „	2
4.	Sh. Roshan Lal Arya, M.L.A. „	7
5.	Sh. Balvir Singh Grewal, M.L.A. „	4

MEETINGS HELD AND BUSINESS TRANSACTED

The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1.	6th October, 1982	2	Discussion regarding enlargement of scope and functions of the Committee.
2.	13th October, 1982	2	Discussion with the Committee on Petitions of the Orissa Legislative Assembly (on their visit to Haryana State) on matters of common interest.
3.	23rd November, 1982	3	Discussion regarding enlargement of scope and functions of the Committee.
4.	30th December, 1982	3	Discussion regarding enlargement of scope and functions of the Committee.
5.	31st January, 1983	5	Discussion regarding enlargement of scope and functions of the Committee.
6.	9th February, 1983	3	The Committee framed questionnaire at Haryana Bhawan, New Delhi for discussion with the counterpart Committees.

1	2	3	4
			of the Rajasthan and Gujrat Vidhan Sabha during their tour to those States.
7.	11th February, 1983	3	Discussion with the Secretary, Rajasthan Vidhan Sabha regarding enlargement of scope and functions of the committee on Petitions.
8.	14th February, 1983	4	Meeting with the Petitions Committee of Gujrat Vidhan Sabha to discuss the scope and functions of their respective Committees in their states and matters of common interest.
9.	18th February, 1983	3	Review of the discussion held with the counterpart committee of Gujrat Vidhan Sabha and Secretary, Rajasthan Vidhan Sabha.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Meeting(s) held at places other than Chandigarh.

Sr. No.	Place	Date of meeting
1.	New Delhi (see serial No. 6)	9-2-83
2.	Jaipur (see Serial No. 7)	11-2-83
3.	Gandhi Nagar (Gujrat) (See Sr. No. 8)	14-2-83
4.	Delhi (see Sr. No. 9)	18-2-83

II. The Committee consisting of five members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on 7-3-83 for the 3rd session of the Sixth Vidhan Sabha (held in the month of March, 1983).

The names of the members of the Committee and the number of meeting(s) attended by each of them are given below :—

Sr. No.	Name of the member	No. of meeting attended
1.	Ch. Ved Pal, Deputy Speaker	Ex-Officio Chairman 1
2.	Sh. Dharam Bir, Gauba, M.L.A.	Member 1
3.	Sh. Nirmal Singh, M.L.A.	" 1
4.	Sh. Roshan Lal Arya, M.L.A.	" 1
5.	Sh. Balvir Singh Grewal, M.L.A.	" 1

Sr. No.	Date of meeting	No. of members present	Business transacted.
1.	27th April, 1983	5	Discussion regarding enlargement of the scope and functions of the Committee.

Proceedings

A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEES

RULES COMMITTEE

(Nominated on the 20th August, 1982, under Rule 232)

The following members were nominated to serve on the rules Committee for the year 1982-83 :—

1. S. Tara Singh, Hon. Speaker	Ex-Officio Chairman
2. Ch. S. S. Surjewala, Irrigation and Power Minister.	Member
3. S. Harpal Singh, Town & Country Planning Minister	Member
4. Dr. Mangal Sein	Member
5. Ch. Ishwar Singh	Member
6. Prof. Sampat Singh	Member
7. Ch. Inder Singh Nain	Member
8. Sh. Roshan Lal Tiwari	Member

The Committee did not hold any meeting during the year, under review.